

●

Minutes of Exim Facilitation Committee (EFC) meeting No. 09/AM22 dated 20.01.2022 for Import of Restricted Items

Meeting No. 09/AM22 of Exim Facilitation Committee (EFC) was held on 20.01.2022 at 3.00 PM in Room No.9, H-Wing, Udyog Bhawan, New Delhi through Video Conferencing under the chairmanship of Shri Hardeep Singh, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri Md. Moin Afaq, Dy. DGFT, DGFT
- (ii) Shri V.K. Sharma, Deputy Director (Trade), D/o AH&D
- (iii) Shri Prasenjeet Navgire, Technical Expert (CITES), Wildlife Division, MoEF&CC
- (iv) Dr. Nilesh Pawar, DD (AQ), D/o Fisheries
- (v) Assistant Director Import, FSSAI
- (vi) Shri Lokesh Tayal, D/o C&PC
- (vii) Shri O.P. Sharma, Consultant Technical, D/o C&PC
- (viii) Shri Sushil Kumar Jangid, Scientist-B, MeitY
- (ix) Shri M.R. Sathyanarayan, M/o Mines
- (x) Shri S.Ch. Sahu, SO(Prov – II), MHA
- (xi) Shri Santanu Dhar, Under Secretary (S&CC), M/o P&NG
- (xii) Shri OP Sharma, Deputy Secretary, M/o Civil Aviation
- (xiii) Shri M. Devula, Deputy Director of Airworthiness, DGCA
- (xiv) Shri Amit Gupta, DGCA
- (xv) Dr. Vijay Kale, Addl Commissioner D/o Agriculture, Cooperation and Farmer's Welfare
- (xvi) Smt Deepti Kapil, Scientist-D, Central Pollution Control Board
- (xvii) Shri Sushilk Jain, Development Officer, DPIIT

3. Total number of cases considered in the meeting was **336**. The committee decided that as in the past, all NOC/documents received/conveyed by the concerned committee members will be incorporated in the minutes as and when uploaded. Accordingly, **69** cases have been approved, **56** cases have been rejected, **03** cases have been closed and **208** cases have been deferred. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. The case at Sl. No. 169 will be submitted for approval of the Director General of Foreign Trade under Para 2.20 of Foreign Trade Policy 2015-2020.

4. The details for the approved cases will follow.

Part 1 D/o AH&D						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
1.	PROGRESSIVE DAIRY FARMERS ASSOCIATION, LUDHIANA HQRXIMLAPPLY 00164309AM22	17.8.21	100000 UNITS Bovine semen	511100 0	54597 321	Recommended by DAHD vide OM dated 10.01.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 10.01.2022.
2.	MALABAR LIVE IMPEX, KERALA HQRXIMLAPPLY 00182017AM22	11.9.21	06 Nos Mammals	106190 0	15858 00	Comments sought from DAHD on 14.09.2021. The Committee in its meeting No. 09/AM22 decided to defer the case since comments are awaited from CZA.
3.	SARALIA AGRO PRIVATE LIMITED, ODISHA	12.9.21	06 Nos Mammals	106190 0	13215 00	Comments sought from DAHD on 14.09.2021. The Committee in its meeting No. 09/AM22 decided to defer the case since comments are awaited from CZA.

From

	HQRXIMLAPPLY 00182276AM22					
4.	RED BARN FARM, KARNATAKA HQRXIMLAPPLY 00190031AM22	21.9.2021	5 nos. LIVE ADULT HORSES	101299 0	44225 00	Comments sought from DAHD on 27.09.2021. D/o AH&D vide email dated 28.09.2021 has sought some information/documents from the firm. Reminders sent to the firm on 27.10.2021 and 26.11.2021. Final Reminder sent to the firm on 12.01.2022. The decided to Reject the case due to no reply from the applicant.
5.	ACCUVANCE LLP, DELHI HQRXIMLAPPLY 00196291AM22	28.9.2021	8000 Units FROZEN BOVINE SEMEN GIR	511100 0	46232 16	Comments sought from DAHD on 30.09.2021. D/o AH&D vide email dated 16.11.2021 has sought some information/documents from the firm. The firm replied vide email dated 23.11.2021. D/o AH&D informed the Committee in its meeting No. 09/AM22 that the case is under examination with them.
6.	DELTA EXIM SERVICES, MAHARASHTRA HQRXIMLAPPLY 00198046AM22	30.9.2021	2 pairs FRIESIAN HORSE (FANCY)	101299 0	10000 00	Comments sought from DAHD on 14.10.2021. DAHD vide email dated 20.10.2021 has sought NOC from State Government from the firm. Reminders sent to the firm on 22.11.2021 and 19.01.2022. The decided to Reject the case due to no reply from the applicant.
7.	ABDUL SALAM, HQRXIMLAPPLY 00197163AM22	29.9.2021	2 nos. Pet Cats	106491 0	11250	Comments sought from AH&D on 7.10.2021. D/o AH&D vide email dated 22.11.2021 has sought some information/documents from the firm. The applicant replied directly to D/o AH&D vide email dated 26.11.2021.

						D/o AH&D informed the Committee in its meeting No. 09/AM22 that the case is under examination with them.
8.	STAR BORN STUD AND AGRI FARM, CHANDIGARH HQRXIMLAPPLY 00221610AM22	22.10.20 21	30 nos. Alpacas	106130 0	12500 000	Recommended by DAHD vide OM dated 21.01.2022 for import of 30 Nos of Alpaca from UK and Germany. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 21.01.2022.
9.	SANS CRAINTES STUD FARM PRIVATE LIMITED, COIMBATORE HQRXIMLAPPLY 00226897AM22	26.10.21	3 nos. of BROODMARE 1 no. of STALLION	101210 0	32000 000	Recommended by DAHD vide OM dated 13.01.2022 for import of 4 Nos of Horses from USA, UK, Ireland, Canada, UAE, Australia, Japan, France and New Zealand. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 13.01.2022.
10.	SUN PHARMA ADVANCED RESEARCH COMPANY LIMITED, BARODA HQRXIMLAPPLY 00239711AM22	2.11.202 1	1070 nos. Mice	106190 0	80351 661	Recommended by DAHD vide OM dated 27.12.2021 to import Mice from China, UK, Denmark, USA, Japan, Netherlands and S. Korea. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 27.12.2021.
11.	COUNCIL OF SCIENTIFIC AND INDUSTRIAL	04.11.21	20 Nos BKS.Cg-Dock7m +/- Leprdb/J (Jax Stock No-000642)	106190 0	14,15, 398.2 4	Recommended by DAHD vide OM dated 13.01.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 13.01.2022.

	RESEARCH HQRXIMLAPPLY 00241968AM22		10 Nos B6.Cg-Tg(K18- ACE2)2PrImn/J (Jax Stock No-034860) 08 Nos C57BL/6-Tg(CAG- RFP/EGFP/Map1lc3b)1Hill/J (Jax Stock No-027139) 8 Nos B6;C3-Tg(Prnp- SNCA*A53T)83Vle/J (JaxStock No-004479) 20 Nos BALB/cJ (Jax Stock No-000651) 20 Nos B6.129S1- Nt5etm1Lft/J (Jax Stock No- 018986) 20 Nos C57BL/6J (Jax Stock No-000664)			
--	--	--	--	--	--	--

From

			10 Nos C.129S1(B6)- Nt5etm1Lft/J (Jax Stock No-027925)			
12.	STAR BORN STUD AND AGRI FARM, CHANDIGARH. HQRXIMLAPPLY 00256691AM22	17.11.20 21	12 nos. SHETLAND PONIES (AGE-01 TO 20 YEARS) (SEX- COLTS/STALLIONS / FILLIES/MARES)	101299 0	86400 00	Comments sought from AH&D on 18.11.2021. D/o AH&D vide email dated 21.12.2021 has requested the firm to submit NOC from the State Government. Reminder sent to the firm on 19.01.2022. The firm replied vide email dated 19.01.2022. D/o AH&D informed the Committee in its meeting No. 09/AM22 that the case is under examination with them.
13.	VIMTA LABS LIMITED, HYDERABAD HQRXIMLAPPLY 00261050AM22	22.11.20 21	32 Male Gottingen Minipigs and 32 Female Gottingen Minipigs	106190 0	12297 125	Recommended by DAHD vide OM dated 21.01.2021. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 21.01.2022.
14.	PETSPOT, (VIZAL ATHEYA) HQRXIMLAPPLY 00270037AM22	29.11.21	1 no. PET DOG - RUSSIAN TERRIER	980300 00	100	Comments sought from AH&D on 30.11.2021. DAHD vide email dated 03.12.2021 and 19.01.2022 has informed the applicant that owner of the pet dog should apply for the license and not service provider. In view of the above, the Committee decided to Reject the application.
15.	STAR BORN STUD AND AGRI	30.11.21	12 Nos SHETLAND PONIES	010121 00	96,00, 000	Comments sought from AH&D on 03.12.2021. D/o AH&D informed the Committee in its meeting No. 09/AM22

	FARM HQRXIMLAPPLY 00270019AM22		(AGE-01 TO20 YEARS) (SEX- MALE /FEMALE)			that the case is under examination with them.
16.	AnupPadmanabhan HQRXIMLAPPLY 00280103AM22	9.12.2021	1 no. Mini Rex Rabbit	106140 0	39000	Comments sought from AH&D on09.12.2021. DAHD vide email dated 29.12.2021 has sought the microchip no. from the applicant. Reminder sent on 19.01.2022.
17.	SYNGENE INTERNATIONAL LIMITED, BANGALORE HQRXIMLAPPLY 00282333AM22	10.12.2021	46250 Nos. Mice 21860 Nos Rats 600 nos Hamster 360 Nos Rabbits 850 Nos Guinea Pigs	106190 0	49501 4886	Recommended by DAHD vide OM dated 27.12.2021 for import of Mice, Rats, Hamsters and Guinea Pigs. DAHD has informed that the firm needs to apply for import of rabbits separately. The Committee decided to approve the case for import of Mice, Rats, Hamsters and Guinea Pigs subject to conditions mentioned in the DAHD OM dated 27.12.2021. Further, the Committee decided to reject the case for import of rabbits, as per comments received from DAHD.
18.	JAWAHARLAL NEHRU CENTRE FOR ADVANCED SCIENTIFIC RESEARCH, BANGALORE HQRXIMLAPPLY 00281330AM22	10.12.2021	50 nos. LABORATORY MICE	106190 0	18937 7.56	Recommended by DAHD vide OM dated 27.12.2021. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 27.12.2021.

19.	PRADYUMNA PRASHANT DHUMAL, SATARA HQRXIMLAPPLY 00283701AM22	13.12.20 21	9 nos. RIDING HORSES Age: 02 – 20 years Sex: Stallions/Mares/Geldings Breed: Warmblood	101299 0	90000 00	Recommended by DAHD vide OM dated 13.01.2022 for import of 9 nos of Riding Horses from UK, Ireland, Germany, France, Holland, Portugal, Denmark and Netherlands. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 13.01.2022.
20.	LUPIN LIMITED, MUMBAI HQRXIMLAPPLY 00287180AM22	15.12.20 21	1600 nos. Mice	106900 0	3,45,3 3,652. 80	Recommended by DAHD vide OM dated 27.12.2021. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 27.12.2021.
21.	JAI RESEARCH FOUNDATION, GUJARAT HQRXIMLAPPLY 00287122AM22	14.12.20 21	11000 nos. Rat, Mice, Rabbits and Guinea Pig	106190 0	39218 7.4	Comments sought from AH&D on 21.12.2021. D/o AH&D informed the Committee in its meeting No. 09/AM22 that the case is under examination with them.
22.	ASHOKKUMAR CHANDUBHAI PATEL(DAD) AND DARSHAN PATEL(SON) HQRXIMLAPPLY 00286853AM22	15.12.20 21	1 no. LIVE CAT	106190 0	2277	Comments sought from AH&D on 21.12.2021. D/o AH&D vide email dated 24.12.2021 had sought some information from the applicant. The applicant replied directly to DAHD vide email dated 24.12.2021. D/o AH&D informed the Committee in its meeting No. 09/AM22 that the case is under examination with them.
23.	JAI RESEARCH FOUNDATION,	14.12.20	384 nos.	106190	66898	Recommended by DAHD vide OM dated 27.12.2021.

	GUJARAT HQRXIMLAPPLY 00286586AM22	21	Beagle Dogs	0	2.6	The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 27.12.2021.
24.	National Brain Research Centre HQRXIMLAPPLY 00285608AM22	14.12.20 21	16 nos. ChromograninB(CgB) Knockout mice CgB- KO Mice on the C57BL/6Strain(8 Male & 8 Female)	106900 0	3795	Recommended by DAHD vide OM dated 27.12.2021. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 27.12.2021.
25.	TATA MEMORIAL CENTRE, MUMBAI HQRXIMLAPPLY 00284303AM22	13.12.20 21	20 nos. BALB cJ; (10 male and 10 Female) five weeks Old Stock No. 000651 20 nos. C57BL6J; (10 male and 10 Female) five weeks Old Stock No. 000664 20 nos. DBA 2J; (10 male and 10 Female) five weeks Old Stock No. 000671 20 nos. Swiss Mice (10 male and 10 Female) five weeks Old Stock No. 034608 20 nos. Nude mice	106900 0	30052 6.05	Recommended by DAHD vide OM dated 27.12.2021. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 27.12.2021.

			NUJ (10 male and 10 Female) five weeks Old Stock No. 002019			
26.	ANAND JHALA, INDORE HQRXIMLAPPLY 00293750AM22	22.12.20 21	6 nos. RIDING HORSES Age – 02 to 20 years Sex: Stallions/ mares/ Geldings Breed - Warmblood	101299 0	90000 00	Recommended by DAHD vide OM dated 14.01.2022 for import of 6 Nos of Riding Horses from Germany, UK, Ireland, Belgium and Spain. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 14.01.2022.
27.	VIVO BIO TECH LIMITED, HYDERABAD HQRXIMLAPPLY 00293218AM22	21.12.20 21	1000 nos. Mice (500 male and 500 female) 1000 nos. Rats (500 male and 500 female)	106190 0	41737 379	Recommended by DAHD vide OM dated 21.01.2022 for import of Rats and Mice from USA, UK, Denmark, Australia, China, Singapore, South Korea, Thailand, Malaysia, Germany, Japan, New Zealand, Russia, France and Spain. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 21.01.2022.
28.	AnanthSrinivas, HQRXIMLAPPLY 00278693AM22	8.12.202 1	1 no. Dog (Pet name: Thea, DOB: 30.04.2020, Sex: Female, Breed: Golden Retriever, Microchip no. 981020031651880)	106900 0	0	Recommended by DAHD vide OM dated 13.01.2022. The Committee recommended the case subject to further approval of Competent Authority.
29.	ADVAIT IMPORTS EXPORTS, PUNE HQRXIMLAPPLY	27.12.20 21	120 nos. WHITE SAANEN GOAT, 15 TO 45KG HORN AND	104200 0	30000 00	Comments sought from AH&D on 28.12.2021. AH&D vide email dated 28.12.2021 has sought some information from the firm.

	00298285AM22		WITHOUT HORN			D/o AH&D informed the Committee in its meeting No. 09/AM22 that the case is under examination with them.
30.	PALAMUR BIOSCIENCES PRIVATE LIMITED, SECUNDERABA D HQRXIMLAPPLY 00297540AM22	23.12.20 21	600 nos. Sexed Semen - Gyr breed Bull - ESCALADO FIV CAL; Conventional Semen - Gyr breed Bull - ESCALADO FIV CAL; Sexed Semen - Gyr breed Bull - KAMARAM FIV F MUTUM etc.	511100 0	13180 59	Comments sought from AH&D on 28.12.2021. AH&D vide email dated 28.12.2021 has sought some information from the firm. The firm replied vide email dated 04.01.2022. DAHD vide email dated 19.01.2022 has sought some information from the firm.
31.	Prakruthi HQRXIMLAPPLY 00302196AM22	30.12.21	1 no. Pet dog (Pet name: Cloe, Breed: Spitz, DOB- 02.04.2018, Color- Blonde, Microchip no. 956000013370047)	101309 0	1000	Recommended by DAHD vide OM dated 21.02.2021. The Committee decided to recommend the case subject to further approval of competent authority.
32.	YOGESH RANA HQRXIMLAPPLY 00305759AM22	03.01.22	6 nos RIDING HORSES FOR SPORTS(AGE- 02 TO 20 YEARS) (SEX- MARES/GELDINGS/ STALLIONS)	010129 90	90,00, 000	Recommended by DAHD vide OM dated 21.01.2022 for import of 6 Nos of Riding Horses from Germany, UK, Ireland, Belgium, Spain and Hungary. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 21.01.2022.

33.	Utkarsh Singh HQRXIMLAPPLY 00306524AM22	03.01.22	1 No Pet Dog (Pet name: Zoey, Breed: Chihuahua, Sex: Female, Color: tricolor (Black, Brown, White), DOB: 17.12.2020, Microchip No. 276095300121458)	010641 90	0	Recommended by DAHD vide OM dated 21.02.2021. The Committee recommended to case subject to further approval of Competent Authority.
34.	TATA INSTITUTE OF FUNDAMENTAL RESEARCH HQRXIMLAPPLY 00307477AM22	04.01.22	200 Nos Laboratory Mice (Musmusculus) 100 Nos Laboratory Mice (Musmusculus) Cryopreserved sperm 100 Nos Laboratory Mice (Musmusculus) CryopreservedEmbryo s	010619 00	9,00,0 00.00	Recommended by DAHD vide OM dated 21.01.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 21.01.2022.
35.	TATA INSTITUTE OF FUNDAMENTAL	04.01.22	23 Vials Fresh eggs of C.	040729 00	19,90 4.70	Comments sought from AH&D on 05.01.2022. AH&D vide email dated 13.01.2022 has sought some information

	RESEARCH HQRXIMLAPPLY 00308431AM22		elegans			from the firm. The Committee decided to send a reminder to the applicant.
36.	MANISH CHAUDHARY HQRXIMLAPPLY 00310926AM22	07.01.22	9 Nos RIDING HORSES FORSPORTS(AGE:0 2 TO 20 YEARS) (SEX:MARES/GELD ING/STALLIONS)	010129 90	1,21,5 0,000. 00	Recommended by DAHD vide OM dated 21.01.2022 for import of 9 Nos of Riding Horses from Germany, UK, Ireland, Belgium, Spain and Hungary. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 21.01.2022.
37.	ANAMIKA KUNNATH HQRXIMLAPPLY 00279876AM22	08.12.21	1 no. Cat - scotish fold	101299 0	5000	For ex-post facto approval.
38.	MANVEEN BHULLAR HQRXIMLAPPLY 00264513AM22	03.12.21	1 No personal pet dog	010130 10	50,00 0.00	For ex-post facto approval.
39.	HYLASCO BIO- TECHNOLOGY (INDIA) PRIVATE LIMITED, HYDERABAD HQRXIMLAPPLY	17.12.21	2000 nos. Beagle dogs (1000 male and 1000 female)	106190 0	17589 4455	The Committee decided to Reject the case as import of given items for Trading Purpose is not allowed.

	00289380AM22					
40.	PALAMUR BIOSCIENCES PRIVATE LIMITED HQRXIMLAPPLY 00315637AM22	11.01.22	250 Nos GOTTINGEN MINI PIGS – MALE (Weighing less than 50 kg) 250 Nos GOTTINGEN MINI PIGS – FEMALE (Weighing less than 50 kg) (From Denmark and USA)	010391 00	9,90,1 3,300. 00	Recommended by DAHD vide OM dated 21.01.2022. The Committee decide to Approve the case subject to conditions mentioned in the DAHD OM dated 21.01.2022.
Part 2	D/o AH&D and MoEF&CC (WL)					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
41.	Ashraf Hassan Nalakthu Kandathil, Kerala. 01/53/8/E/ AM20/A-38/IC	12.07.19	(i) 6 nos. of Ara Macao & (ii) 6 nos. of AraChloroptera from Surinam	010639 00	69600 0	Recommended by D/o AH&D vide OM No. 110102 (1) /3/ 2017- Trade dated 24.09.2019. Comments sought from MOEF&CC (WL) on 01.08.2019. Reminders sent to MOEF&CC (WL) on 07.09.2020, 16.09.2020, 05.10.2020 and 01.12.2020 requesting for expediting comments.

	[102100850011AM 20]					MOEF&CC (WL) vide letter dated 28.06.2021 has sought NOC from CWLW from the firm. Reminders sent to the firm on 28.07.2021, 30.09.2021 and 30.10.2021. The Committee decided to send a reminder to the firm.
42.	Suhani Farms, Bangalore 01/53/8/E/ AM20/S-146/IC [072100850253AM 20]	08.01.20	1000 Nos. Exotic live parrots cockatoos, macaws, conures, amazon parrots, African grey parrots, budgerigars, grass parakeets, caliques 2000 Nos EXOTIC LIVE BIRDS: CANARIES, TOUCAN/TOUCAN ETS, TURACOS, ARACARIS, SCREAMERS, CURASOWS, EXOTIC FRUIT PIGEONS/DOVES, EXOTIC FINCHES, SOFT BILLS OF THE AGE GROUP 2 MONTHS TO 20 YEARS 200 Nos	010632 00	329.0	The Committee noted that import of given items for Trading Purpose are not permitted. Therefore, the Committee decided to Reject the case.

			LIVE ANIMALS MAMMALS – CAPYBARA, MARA AND WALLABY OF THE AGE GROUP 2 MONTHS TO 20 YEARS 500 Nos LIVE ANIMALS MAMMALS MARMOSETS, TAMARINS OF THE AGE GROUP 2 MONTHS TO 20 YEARS			
43.	Suhani Farms, Bangalore 01/53/8/54363/AM 21/S-119/IC [072100850233AM 21]	23.10.20	40 Nos. Live Birds Chileense Flamingo / American Flamingo	106390 0	39000 00	The Committee noted that import of given items for Trading Purpose are not permitted. Therefore, the Committee decided to Reject the case.
44.	SohamPartha Mukherjee, Ahmadabad 01/53/8/54692/AM 21/S-159/IC (082100850139AM	28.12.20	(1) 4 Nos. of Live Wallaroo (<i>OsphranterRobustus</i>) (2) 10 Nos. of Live Bennets Wallaby (<i>MacropusRufogriseu</i>)	010619 00	37875 00	Recommended by DAHD vide OM No. 110102(1)/ 40/2020 –Trade (E-18470) dated 08.02.2021.

	21)		s) (3) 6 Nos. of Live Eastern Grey Kangaroo (<i>Macropus Giganteus</i>) (4) 10 Nos. of Live Red Kangaroo (<i>Osphranter Rufus</i>) (Total 30 Nos.)			Recommended by MoEF&CC (WL) vide letter dated 20.01.2022 The Committee decided to recommend the case subject to further approval of competent authority.
45.	MODERN PET CENTRE HQRXIMLAPPLY 00009187AM22	10.4.21	128 Nos Psittaciformes (including parrots, parakeets, macaws and cockatoos)	106320 0	46343 7.5	Recommended by DAHD vide OM dated 27.07.2021. Comments sought from MoEF (WL) on 07.07.2021. Firm requested to furnish supporting documents to their application vide email dated 07.07.2021.Reply from firm referred to MoEF (WL) vide email dated 15.07.2021.Reminder sent to MoEF (WL) vide email dated 27.07.2021. The Committee decided to seek justification and purpose of import from the firm.
46.	DELTA EXIM SERVICES HQRXIMLAPPLY 00166806AM22	19.8.21	2 Pairs live cat (ocelot, leoparduspardalis)	106190 0	20000 0	Comments sought from DAHD on 07.09.2021.DAHD vide email dated 13.09.2021 has sought some clarification. DAHD informed the Committee in its meeting No. 07/AM22 to defer the case. Comments sought from MoEF&CC on 07.09.2021. MoEF (WL) vide letter dated 13.10.2021 has sought NOC from CWW and CITES Permit from the firm.DL issued to the firm on 14.10.2021. Reminders sent to the firm on 29.10.2021 and 13.11.2021.

From

						The Committee decided to send a reminder to the firm.
47.	MADRAS CROCODILE BANK TRUST HQRXIMLAPPLY 00169582AM22	24.8.21	2 Nos West African Dwarf crocodile 2 Nos American crocodile	106200 0	0.00	Recommended by DAHD vide OM dated 14.09.2021. Comments sought from MoEF&CC on 07.09.2021. MoEF (WL) vide letter dated 20.10.2021 has sought NOC from CWW and CITES Permit from the firm. DL issued to the firm on 25.10.2021. Reminders sent to the firm on 09.11.2021 and 24.11.2021. MoEF&CC (WL) informed the Committee in its meeting No. 09/AM22 that the case is under examination with them.
48.	FORTUNE ASSOCIATES HQRXIMLAPPLY 00170032AM22	25.8.21	3 Pairs Cat (Captive Bred) 1 year Old – Leptailurus serval	106900 0	22560 0	Comments sought from DAHD on 07.09.2021. DAHD informed the Committee in its meeting No. 09/AM22 that they have sought some information from the firm. Comments sought from MoEF&CC on 07.09.2021. MoEF (WL) vide letter dated 20.10.2021 has sought NOC from CWW and CITES Permit from the firm. Reminders sent to the firm on 25.10.2021, 09.11.2021 and 24.11.2021. MoEF&CC (WL) informed the Committee in its meeting No. 09/AM22 that the case is under examination with them.
49.	SUHANI FARMS HQRXIMLAPPLY 00171154AM22	26.8.21	24 Nos Mammals	106190 0	30040 000	The Committee noted that import of given items for Trading Purpose are not permitted. Therefore, the Committee decided to Reject the case.

50.	RED BARN FARM HQRXIMLAPPLY 00172546AM22	27.08.21	2 Nos Birds:-- Psittaciformes (including parrots, parakeets, macaws and cockatoos)	106320 0	13260 0	The Committee noted that import of given items for Trading Purpose are not permitted. Therefore, the Committee decided to Reject the case.
51.	SUHANI FARMS HQRXIMLAPPLY 00173139AM22	28.8.21	32 Nos Mammals	106190 0	91052 0	The Committee noted that import of given items for Trading Purpose are not permitted. Therefore, the Committee decided to Reject the case.
52.	GALC AGRO FARM AND AVIARIES LLP HQRXIMLAPPLY 00173994AM22	31.8.21	10 Nos Mammals (5:5 Common Genet)	106190 0	17680 00	Comments sought from DAHD on 08.09.2021. The Committee in its meeting No. 09/AM22 decided to defer the case since comments are awaited from CZA. Comments sought from MoEF&CC on 08.09.2021. MoEF (WL) vide letter dated 07.10.2021 has requested the firm to submit NOC from CWW and CITES permit.DL issued to the firm on 14.10.2021. Reply from the firm referred to MoEF (WL) vide email dated 27.10.2021.
53.	GALC AGRO FARM AND AVIARIES LLP HQRXIMLAPPLY 00174183AM22	31.8.21	08 Nos Mammals (4:4 Red Kangroos)	106190 0	90240 00	Comments sought from DAHD on 08.09.2021. The Committee in its meeting No. 09/AM22 decided to defer the case since comments are awaited from CZA. Comments sought from MoEF&CC on 08.09.2021. MoEF (WL) vide letter dated 07.10.2021 has requested the firm to

						submit NOC from CWW and CITES permit.DL issued to the firm on 14.10.2021. Reply from the firm referred to MoEF (WL) vide email dated 27.10.2021.
54.	SOHAM PARTHA MUKHERJEE HQRXIMLAPPLY 00174325AM22	31.8.21	02 Nos Birds:-- Psittaciformes (including parrots, parakeets, macaws and cockatoos)	106320 0	17680 0	Comments sought from DAHD on 08.09.2021. The Committee in its meeting No. 09/AM22 decided to defer the case since comments are awaited from CZA. Comments sought from MoEF&CC on 08.09.2021. MoEF (WL) vide letter dated 13.10.2021 has sought NOC from CWLW and CITES Permit from the firm.Remindersent to the firm on 25.10.2021 and 09.11.2021.Reply from the firm referred to MoEF&CC (WL) on 12.01.2022. MoEF&CC (WL) informed the Committee in its meeting No. 09/AM22 that the case is under examination with them.
55.	GALC AGRO FARM AND AVIARIES LLP HQRXIMLAPPLY 00174495AM22	31.8.21	10 Nos Mammals (5:5 Serval)	106190 0	17680 00	Comments sought from DAHD on 08.09.2021. DAHD vide email dated 13.09.2021 has sought some clarification. The Committee in its meeting No. 09/AM22 decided to defer the case since comments are awaited from CZA. Comments sought from MoEF&CC on 08.09.2021. MoEF (WL) vide letter dated 07.10.2021 has sought NOC from CWLW and CITES Permit from the firm.Reminder issued to the firm vide DL dated 25.10.2021. MoEF&CC (WL) informed the Committee in its meeting No.

						09/AM22 that the case is under examination with them.
56.	SOHAM PARTHA MUKHERJEE HQRXIMLAPPLY 00176549AM22	03.9.21	2 Nos Birds:-- Psittaciformes (including parrots, parakeets, macaws and cockatoos)	106320 0	13260 0	Comments sought from DAHD on 08.09.2021. The Committee in its meeting No. 09/AM22 decided to defer the case since comments are awaited from CZA. Comments sought from MoEF&CC on 08.09.2021. MoEF (WL) vide letter dated 13.10.2021 has sought NOC from CWLW and CITES Permit from the firm. Reminders sent to the firm on 25.10.2021 and 09.11.2021. Reply from the firm referred to MoEF&CC (WL) on 12.01.2022. MoEF&CC (WL) informed the Committee in its meeting No. 09/AM22 that the case is under examination with them.
57.	SOHAM PARTHA MUKHERJEE HQRXIMLAPPLY 00176542AM22	03.9.21	8 Nos Mammals	106190 0	17680 00	Comments sought from DAHD on 08.09.2021. The Committee in its meeting No. 09/AM22 decided to defer the case since comments are awaited from CZA. Comments sought from MoEF&CC on 08.09.2021. MoEF (WL) vide letter dated 13.10.2021 has sought NOC from CWLW and CITES Permit from the firm. Reminders sent to the firm on 25.10.2021 and 09.11.2021. Reply from the firm referred to MoEF&CC (WL) on 12.01.2022. MoEF&CC (WL) informed the Committee in its meeting No. 09/AM22 that the case is under examination with them.
58.	SOHAM PARTHA MUKHERJEE	03.9.21	2 Nos Birds:-- Birds of prey	106310 0	37600 00	Comments sought from DAHD on 08.09.2021. The Committee in its meeting No. 09/AM22 decided to defer the

	HQRXIMLAPPLY 00176551AM22					case since comments are awaited from CZA. Comments sought from MoEF&CC on 08.09.2021. MoEF (WL) vide letter dated 13.10.2021 has sought NOC from CWLW and CITES Permit from the firm. Remindersent to the firm on 25.10.2021 and 09.11.2021. Reply from the firm referred to MoEF&CC (WL) on 12.01.2022. MoEF&CC (WL) informed the Committee in its meeting No. 09/AM22 that the case is under examination with them.
59.	SUHANI FARMS, BANGALORE HQRXIMLAPPLY 00176882AM22	04.9.21	10 Nos Mammals:-- Reptiles (including snakes and turtles)	106200 0	15912 0	Comments sought from DAHD on 09.09.2021. The Committee in its meeting No. 09/AM22 decided to defer the case since comments are awaited from CZA. Comments sought from MoEF&CC on 09.09.2021. MoEF (WL) vide letter dated 11.10.2021 has sought NOC from CWLW and CITES Permit from the firm. Reminder issued to the firm vide DL dated 25.10.2021. MoEF (WL) informed the Committee in its meeting No. 09/AM22 that the case is under examination with them.
60.	MALABAR LIVE IMPEX, KERALA HQRXIMLAPPLY 00181877AM22	11.9.21	2 Nos Birds:-- Psittaciformes(includi ng parrots, parakeets, macaws and cockatoos)	106320 0	14096 0	Comments sought from DAHD on 14.09.2021. The Committee in its meeting No. 09/AM22 decided to defer the case since comments are awaited from CZA. Comments sought from MoEF&CC on 14.09.2021. MoEF (WL) vide letter dated 11.10.2021 has sought NOC from CWLW and CITES Permit from the firm. Reminder issued to the firm vide DL dated 25.10.2021. Reply from the firm, referred to MoEF (WL) vide

						email dated 27.10.2021.
						MoEF&CC (WL) informed the Committee in its meeting No. 09/AM22 that the case is under examination with them.
61.	SUHANI FARMS, BANGALORE HQRXIMLAPPLY 00182083AM22	11.9.21	2 Nos Birds:-- Psittaciformes (including parrots, parakeets, macaws and cockatoos)	106320 0	14096 0	The Committee noted that import of given items for trading purpose is not permitted. The Committee decided to Reject the case.
62.	MALABAR LIVE IMPEX, KERALA HQRXIMLAPPLY 00182134AM22	11.9.21	2 Nos Birds:-- Psittaciformes (including parrots, parakeets, macaws and cockatoos)	106320 0	17620 0	Comments sought from DAHD on 14.09.2021. The Committee in its meeting No. 09/AM22 decided to defer the case since comments are awaited from CZA. Comments sought from MoEF&CC on 14.09.2021. MoEF (WL) vide letter dated 11.10.2021 has sought NOC from CWLW and CITES Permit from the firm.DL issued to the firm on 14.10.2021.Reply from the firm, referred to MoEF (WL) vide email dated 27.10.2021.
63.	MALABAR LIVE IMPEX, KERALA HQRXIMLAPPLY 00182169AM22	11.9.21	6 Nos Birds:-- Psittaciformes (including parrots, parakeets, macaws and cockatoos)	106320 0	13215 00	Comments sought from DAHD on 14.09.2021. The Committee in its meeting No. 09/AM22 decided to defer the case since comments are awaited from CZA. Comments sought from MoEF&CC on 14.09.2021. MoEF (WL) vide letter dated 11.10.2021 has sought NOC from CWLW and CITES Permit from the firm.DL issued to the firm on 14.10.2021.Reply from the firm, referred to MoEF (WL) vide email dated 27.10.2021.

						MoEF&CC (WL) informed the Committee in its meeting No. 09/AM22 that the case is under examination with them.
64.	SARALIA AGRO PRIVATE LIMITED, ODISHA HQRXIMLAPPLY 00182274AM22	12.9.21	2 Nos Birds:-- Psittaciformes (including parrots, parakeets, macaws and cockatoos)	106320 0	13311 0	Comments sought from DAHD on 14.09.2021. The Committee in its meeting No. 09/AM22 decided to defer the case since comments are awaited from CZA. Comments sought from MoEF&CC on 14.09.2021. Reminder sent to MoEF (WL) on 09.11.2021. MoEF&CC (WL) informed the Committee in its meeting No. 09/AM22 that the case is under examination with them.
65.	Anurag Rajnarayan Kulshreshtha, HQRXIMLAPPLY 00193378AM22	25.09.21	1 no. Sun Conure Parrot	106320 0	37200	Recommended by DAHD vide OM dated 05.10.2021. Comments sought from MoEF&CC on 28.09.2021. Reminder sent to MoEF (WL) on 09.11.2021. MoEF&CC (WL) vide letter dated 03.01.2022 has sought some documents from the firm. The Committee decided to send a reminder to the firm.
66.	Mohamed Rizwan HQRXIMLAPPLY 00220110AM22	21.10.21	6 nos. Pigeon	106390 0	3000	Comments sought from DAHD on 22.10.2021 DAHD vide email dated 08.11.2021 has sought some information from the firm. The Committee decided to send a reminder to the firm. Comments sought from MoEF (WL) on 22.10.2021. Reminder sent to MoEF (WL) on 09.11.2021.
67.	THE ZOOS AND PARKS	21.10.21	4 nos. of Eastern Grey Kangaroo	106190 0	0	Comments sought from DAHD on 05.11.2021.

	AUTHORITY OF TELANGANA, HYDERABAD HQRXIMLAPPLY 00225390AM22		2 nos. of MEERKAT			DAHD informed the Committee in its meeting No. 09/AM22 that the case is under examination with them. Comments sought from MoEF (WL) on 26.10.2021. Reminder sent to MoEF (WL) on 09.11.2021. MoEF&CC (WL) vide letter dated 22.11.2021 has sought some clarification from the firm. The Committee decided to send a reminder to the firm.
68.	FARHAT JABEEN, KANPUR HQRXIMLAPPLY 00240513AM22	3.11.2021	6 nos. Birds:-- Psittaciformes (including parrots, parakeets, macaws and cockatoos	106320 0	10000 0	Comments sought from DAHD on 03.11.2021 DAHD vide email dated 16.11.2021 has sought some information from the firm. Reminders sent to the firm on 15.12.2021 and 19.11.2022. The applicant replied vide email dated 19.11.2022. Comments sought from MoEF (WL) on 03.11.2021. Reminder sent to MoEF (WL) on 09.11.2021. MoEF (WL) vide letter dated 22.11.2021 has requested the firm to submit CITES permit. DL issued to the firm on 25.11.2021. Reminder sent to the firm on 10.12.2021.
69.	Devapoorna Beryl Valantina HQRXIMLAPPLY 00230935AM22	29.10.2021	8 nos. Zebra Finches	106390 0	50000	Recommended by DAHD vide OM dated 15.11.2021 for import of 08 Nos of Zebra Finches from Bahrain. Comments sought from MoEF (WL) on 02.11.2021. Reminder sent to MoEF (WL) on 09.11.2021. MoEF (WL) vide letter dated 22.11.2021 has sought some documents from the firm. DL issued to the firm on 25.11.2021. The Committee decided to send a reminder to the firm.

From

70.	Green Hills Avian Science and Engineering HQRXIMLAPPLY 00216276AM22	18.10.21	20 Nos CebusApella (Tufted capuchin)- microchip specimen	010611 00	7,50,0 00.00	The Committee noted that import of given items for Trading Purpose are not permitted. Therefore, the Committee decided to Reject the case.
71.	ZOO AUTHORITY OF KARNATAKA, MYSORE HQRXIMLAPPLY 00265978AM22	26.11.21	15 nos. Hamadryas Baboons	106110 0	0	Recommended by DAHD vide OM dated 13.01.2022.
						Recommended by MoEF&CC (WL) vide OM dated 08.11.2021
						The Committee recommended to case subject to further approval of Competent Authority.
72.	ZOO AUTHORITY OF KARNATAKA, MYSORE HQRXIMLAPPLY 00267306AM22	27.11.20 21	3 Nos Meerkats (2 Male and 1 Female)	106190 0	0	Recommended by DAHD vide OM dated 17.01.2022 for import of 3 Nos of Meerkats (02 Male and 01 Female.)
			5 Nos Demoiselle Cranes (2 Male and 3 Female)			Further, DAHD vide OM dated 17.01.2022 has not recommended import of Demoiselle, Black Necked Swans and Darwins Rhea from Czech Republic due to ongoing AI outbreaks in Czech as country freedom of HPAI is the health requirement of India.
			4 Nos Black Necked Swans (2 Male and 2 Female)			Recommended by MoEF&CC (WL) vide letter dated 06.12.2021 for import of 3 Nos of Meerkats.
			3 Nos Darwins Rhea (1 Male and 2 Female)			The Committee decided to recommend the case for import of 3 Nos of Meerkats on the basis of comments received from DAHD and MoEF&CC (WL), subject to further approval of competent authority. Further, the Committee decided to reject the case for import of Demoiselle, Black Necked Swans and Darwins Rhea from Czech

						Republic as per comments received from DAHD.
73.	DELTA EXIM SERVICES, MAHARASHTRA HQRXIMLAPPLY 00273221AM22	2.12.2021	1 pair of Blue and Gold Macaw, 2 pairs of Hyacinth Macaw 2 pairs of Palm Cockatoo	1063200	500000	DAHD vide OM dated 27.12.2021 has informed that it does not recommend the import of Blue and Gold Macaw (Araararauna), Hycanith Macaw (Anodorhynchushyacinthus) and Palm Cockatoo (Proboscigesaterrimus) from Ukraine as there is ongoing outbreak of A1 (H5) in Ukraine and not fulfilling the disease freedom requirement of India for Avian Influenza. In view of the above, the Committee decided to Reject the case.
74.	KAVITA CHANDRAGIRI HQRXIMLAPPLY 00271877AM22	1.12.2021	4 nos. SPECIES TRACHEMYS SCRIPTA SCRIPTA (YELLOW BELLIED SLIDER TERRAPIN)	1062000	4170	MoEF&CC (WL) vide letter dated 18.01.2022 has informed that it does not recommend the import considering the negative impacts of invasive species on India's Biodiversity. In view of the above, the Committee decided to Reject the case.
75.	FORTUNE ASSOCIATES, HYDERABAD HQRXIMLAPPLY 00296340AM22	24.12.2021	111 nos. Domestic Geese Anseranser; Scottish Cattle Bostaurus; Exotic Sheep Ovisaries and Belgian blue Bostaurus`	1059900; 01022110	6480600	Comments sought from DAHD on 31.12.2021 Comments sought from MoEF (WL) on 31.12.2021.
76.	ZOO AUTHORITY OF	26.11.21	1 male and 2 female red necked wallaby from Zoo Park Zajezd,	01061900	0.00	Recommended by DAHD vide OM dated 13.01.2022.

	KARNATAKA HQRXIMLAPPLY 00266311AM22		Czech Republic			Recommended by MoEF&CC (WL) vide letter dated 08.11.2021. The Committee recommended to case subject to further approval of Competent Authority.
Part 3	MoEF&CC (WL)					
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
77.	E. Chandran, Telangana 01/53/8/E/AM20/E-21/IC [092100850099AM20]	03.03.20	44 Nos. of Hunting Trophie	97050010	897000	Comments sought from MOEF&CC (WL) on 06.03.2020. Reminders have been sent to MOEF&CC (WL) vide email dated 16.09.2020, 06.10.2020, 23.11.2020 and 11.12.2020 requesting for providing comments. MOEF&CC (WL) vide letter dated 17.03.2021 has sought comments from Wildlife Institute of India, Dehradun. MOEF&CC (WL) informed the Committee in meeting no.03/AM22 dated 29.07.2021 that the firm needs to apply for NOC from CWLW through the Parivesh portal. The firm has been requested to apply for NOC from CWLW through the Parivesh portal vide email dated 2.8.2021. Reminder issued to the firm vide DL dated 20.09.2021. The Committee decided to send a reminder to the firm.
78.	G. Amarender Reddy, Hyderabad 01/53/8/53861/AM21/G-13/IC [092100850044AM	25.07.20	4 Nos. Animal Trophies	97050010	110000	Comments sought from MOEF&CC (WL) on 30.07.2020. MOEF&CC (WL) wide letter dated 26.02.2021 informed that it does not recommend the import of following animal trophies due to 'look alike' issue:

	21]					(i) 2 Nos of Full Mount Gazelle and (ii) 1 Nos of Shoulder Mount Gazelle. So, the Committee decided to reject the request for import of (i) 2 Nos of Full Mount Gazelle and (ii) 1 Nos of Shoulder Mount Gazelle. Comments are awaited from MoEF&CC (WL) for 01 variety. MOEF&CC (WL) informed the Committee in its meeting no. 06/AM22 that comments are awaited from scientific authority.
79.	Mohammed Bin Ibrahim Masqati, Hyderabad 01/53/8/54350/AM 21/M-70/IC [092100850058AM 21]	20.10.20	1 no Black Wildebeest Shoulder mount 1 no Cape Springbuck Shoulder Mount 1 no Gemsbuck Shoulder mount 1 no Kudu Shoulder mount 1 no. Nyala Shoulder Mount 1 no Red Hartebeest Shoulder Mount 1 no Waterbuck Shoulder Mount 1 no Giraffe Shoulder Neck Mount	970500 10	35000 0	Recommended by MoEF&CC (WL) vide letter dated 20.12.2021 for import of 7 Nos Taxidermy Animal Trophy Mounts. Further, MoEF&CC (WL) has informed that import of Giraffe Shoulder Neck Mount, Giraffe Backskin and Giraffe Leg Skin requires an export permit to be presented at the time of import. MoEF (WL) has requested the firm to furnish the requisite export permit vide letter dated 20.12.2021.

			1 no Giraffe Backskin 1 no Giraffe leg Skin with bones x 4 on Wooden Top			
80.	Arun Mahendragir, Hyderabad 01/53/8/54600/AM 21/A-92/IC [052100850560AM 21]	10.12.20	1 no. Shoulder mount slight left; Blue Wildebeest 1 no Skull mount Black Shields; Blue Wildebeest 1 no Shoulder mount straight; African Buffalo 4 nos. Feet; African Buffalo 1 no. Full Mount; the Common duiker 1 no Shoulder mount slight left; the hartebeest 1 no. Shoulder mount straight; the impala 1 no. Shoulder mount slight right; Nyala 1 no. Flat skin tanned-	970500 10	47000 0	Recommended by MoEF&CC (WL) vide letter dated 20.12.2021 for import of 15 Nos of taxidermy items. The Committee decided to Approve the case for import of 15 Nos of taxidermy items subject to conditions mentioned in the MoEF&CC (WL) letter dated 20.12.2021. Further, the Committee decided to not recommend the import of 4 no feet; African Bull, 2 nos. Damara Sheep, 1 no. The lechwe, 1 no. "Bonte buck", 1 no. The steenbok and 1 no. The stable antelope, on the basis of comments received from MoEF&CC (WL).

			Black felt; The waterbuck 1 no Shoulder mount straight; the desert warthog 1 no Flat skin tanned-Black felt; The palins zebra 1 no Shoulder mount; The springbok 1 No. Full mount; the south African springhare 1 no. Wall pedestal; The common eland 2 nos. Damara Sheep 1 no The lechwe 1 no. "Bonte buck" 1 no. The steenbok 1 no. The stable antelope.			
81.	NATIONAL INSTITUTE OF IMMUNOLOGY	25.6.21	12 Nos Mammals:-- Other	1061900	388138	Comments sought from MOEF (WL) on 30.06.2021. MoEF (WL) vide letter dated 05.07.2021 has requested the firm to share the scientific name of the species proposed for import and submit the

	HQRXIMLAPPLY 00124622AM22					CWLW NOC obtained online through PARIVESH Portal. Reminder sent to firm vide email dated 28.07.2021. The reply from the firm referred to MoEF (WL) vide email dated 29.07.2021. MoEF (WL) informed the applicant needs to submit NOC from CWLW. DL issued to the firm on 29.09.2021. Reminder sent to the firm on 29.10.2021. The Committee decided to send a reminder to the applicant.
82.	West Bengal Zoo Authority HQRXIMLAPPLY 00124644AM22	25.6.21	1 No Red Panda (Ailurusfulgensfulgens) (Hungary)	106190 0	0	Recommended by DAHD vide OM dated 27.09.2021. Recommended by MoEF&CC (WL) vide OM dated 28.04.2021. The Committee recommended the case subject to further approval of Competent Authority.
83.	THE MERCHANTS HQRXIMLAPPLY 00010098AM22	09.4.21	2 nos. of Whitetail Taxidermy; 2 nos. of Red Stag Taxidermy	970500 10	74150 0	Comments sought from MOEF (WL) on 04.07.2021. MoEF (WL) vide letter dated 19.07.2021 has sought comments from Wildlife Institute of India, Dehra dun. MoEF (WL) vide letter dated 19.07.2021 has sought some documents from the firm. Reminder sent to the firm on 14.10.2021. The Committee decided to send a reminder to the firm.
84.	HIMACHAL HERBS HQRXIMLAPPLY 00126033AM22	28.6.21	150 MT Roots and Rhizomes:- --- Kuth root	121190 46	17892 000	Comments received from D/o A,C&FW vide OM dated 31.08.2021. The Committee decided to seek comments from MoEF and Aayush. Comments sought from MoEF&CC and M/o Aayush on 22.09.2021. MoEF (WL) vide letter dated 13.10.2021 has sought Copy of CITES Permit, NOC for import from the concerned State CWW and Copy of

						the license granted by the CWW or any other officer authorized by the State Govt. to commence or carry-on business or occupation as a dealer in Kuth. DL issued to the firm on 14.10.2021. Reminders sent to the firm on 29.10.2021 and 13.11.2021. The Committee decided to send a final reminder to the firm.
85.	J.MUTHURAJAN, TIRUNELVELI DISTRICT TAMILNADU HQRXIMLAPPLY 00236900AM22	30.10.21	1 no. Stuffed Animal trophy	970500 10	43206	Comments sought from MOEF (WL) on 05.11.2021. MoEF (WL) vide letter dated 20.12.2021 has sought some information / documents from the firm. The Committee decided to send a reminder to the firm.
86.	ADINATH VETERINARY PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY 00249542AM22	11.11.21	02 Sets Tranquilizing Pistol, Short Range Pistol - X2 with all accessories	930400 00	2,23,0 89	Recommended by MoEF&CC (WL) vide letter dated 10.01.2022 for supply to Wild Life Warden, Kathua. The Committee decided to Approve the case for supply to Wild Life Warden, Kathua subject to conditions mentioned in the MoEF&CC (WL) letter dated 10.01.2022.
87.	J.CHENTHILRAJ AN HQRXIMLAPPLY 00244634AM22	08.11.21	1 Nos Stuffed Animal trophy, to be kept in my private residence, it is a non-cites item,	970500 10	59,12 4.00	Comments sought from MOEF (WL) on 12.11.2021. MoEF&CC (WL) vide letter dated 20.12.2021 has sought some documents from the firm. The Committee decided to send a reminder to the firm
88.	A & S CREATIONS HQRXIMLAPPLY	12.11.21	10 Nos Lite Track 150 Collars with Standard	852691 90	17819 97.85	Recommended by MoEF&CC (WL) vide letter dated 03.01.2022 for supply to Wildlife Institute of India, Dehradun. The Committee decided to Approve the case for supply to Wildlife

	00249804AM22		accessories			Institute of India, Dehradun subject to conditions mentioned in the MoEF&CC (WL) letter dated 03.01.2022
89.	A & S CREATIONS, N.DELHI HQRXIMLAPPLY 00254553AM22	16.11.20 21	4 nos. Lotek " K2G 576E Tag " with standard accessories	852691 90	47445 4	Recommended by MoEF&CC (WL) vide letter dated 03.01.2022 for supply to Wildlife Institute of India, Dehradun. The Committee decided to Approve the case for supply to Wildlife Institute of India, Dehradun subject to conditions mentioned in the MoEF&CC (WL) letter dated 03.01.2022
90.	HI TECH ADVANCE PRODUCTS, INDORE HQRXIMLAPPLY 00255083AM22	16.11.20 21	5 nos. JMDB13 Co2 dart projector Double Barrel, JMST Co2 dart projector, BJ13mm 13 mm bore barrel (900 mm) for all JM Models etc.	930400 00	38120 2.52	Recommended by MoEF&CC (WL) vide letter dated 03.01.2022 for supply to the Dean, Veterinary College and Research Institute, Orathanadu, Tamil Nadu and DFO, Tehri, Garhwal, Uttarakhand. The Committee decided to Approve the case for supply to Dean, Veterinary College and Research Institute, Orathanadu, Tamil Nadu and DFO, Tehri, Garhwal, Uttarakhand subject to conditions mentioned in the MoEF&CC (WL) letter dated 03.01.2022
91.	BIOHAB INC, INDORE HQRXIMLAPPLY 00268903AM22	29.11.20 21	6 sets Veterinary Equipment/Tranquiliz er Equipment &Accessories,X- Caliber,No.3,X-2 Projector, No.3	930400 00	81242 5	Recommended by MoEF&CC (WL) vide letter dated 03.01.2022 for supply to Deputy Conservator of Forests, Sangli Division, Maharashtra (One X Caliber), Deputy Conservator of Forests, Buldhana Division, Maharashtra (One X Caliber and One X2 Caliber), Deputy Conservator of Forests, West Nashik Division, Maharashtra (One X Caliber) and Regional Wild Life Warden, Jammu Division (One X2 Caliber). The Committee decided to Approve the case for supply to Deputy Conservator of Forests, Sangli Division, Maharashtra, Deputy Conservator of Forests, Buldhana Division, Maharashtra, Deputy Conservator of Forests, West Nashik Division, Maharashtra and

						Regional Wild Life Warden, Jammu Division subject to conditions mentioned in the MoEF&CC (WL) letter dated 03.01.2022
92.	A & S CREATIONS, DELHI HQRXIMLAPPLY 00280363AM22	9.12.2021	4 nos. GPS Vertex with standard accessories	852691 90	76242 6.4	Recommended by MoEF&CC (WL) vide letter dated 3.01.2022 for supply to PCCF & Chief Wild Life Warden, Karnataka. The Committee decided to Approve the case for supply to PCCF & Chief Wild Life Warden, Karnataka subject to conditions mentioned in the MoEF&CC (WL) letter dated 03.01.2022
93.	BMR WILDLIFE SERVICES, INDORE HQRXIMLAPPLY 00288592AM22	16.12.2021	1 no. Tranquilizing gun Model X-Caliber G2 Black Gauged Co2 Projector with accessories	930400 00	21176 2.52	Recommended by MoEF&CC (WL) vide letter dated 03.01.2022 for supply to Divisional Forest Officer, Pakur Forest Division, Pakur Jharkhand. The Committee decided to Approve the case for supply to Divisional Forest Officer, Pakur Forest Division, Pakur Jharkhand subject to conditions mentioned in the MoEF&CC (WL) letter dated 03.01.2022
94.	A & S CREATIONS, N.DELHI HQRXIMLAPPLY 00297263AM22	24.12.2021	2 nos. GPS Vertex with standard accessories	852691 90	38526 6.1	Comments sought from MOEF (WL) on 28.12.2021. MoEF&CC (WL) informed the Committee in its meeting No. 09/AM22 that the case is under examination with them.
95.	DROGO PETS PRIVATE LIMITED, MAHARASHTRA HQRXIMLAPPLY 00301507AM22	29.12.2021	10 nos. African Ball Pythons (Python Regius)	106200 0	18073 2.16	Comments sought from MOEF (WL) on 31.12.2021. MoEF&CC (WL) informed the Committee in its meeting No. 09/AM22 that the case is under examination with them.
Part	D/o Fisheries					

4						
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
96.	MANISANKAR HQRXIMLAPPLY 00035688AM22	8.5.21	10000 pcs. Ornamental Fish	301100 0	90000 0	Comments sought from D/o Fisheries on 07.07.2021. Reminder sent to D/o Fisheries vide email dated 27.07.2021. D/o Fisheries vide email dated 29.07.2021 has informed that the firm needs to submit their application in the prescribed format. The firm has been requested to submit their application in the prescribed format vide email dated 02.08.2021. Reminders issued to the firm on 19.08.2021 and 18.09.2021. The Committee decided to Reject the case due to no reply from the firm.
97.	BERYL AQUA PRIVATE LIMITED, CHENNAI HQRXIMLAPPLY 00231002AM22	29.10.20 21	3079000 nos. ORNAMENTAL FISH	301110 0	1,88,5 9,141. 00	Comments sought from D/o Fisheries on 02.11.2021. D/o Fisheries vide letter dated 23.11.2021 have informed that the firm needs to submit application in prescribed format. The firm has been requested to submit application in prescribed format on 23.11.2021. Reminder sent to the firm on 14.01.2022. The Committee decided to send a Final Reminder to the firm.
98.	RIDAAN INDIA INTERNATIONAL, NEW DELHI HQRXIMLAPPLY 00299975AM22	15.12.20 21	1237000 nos. Ornamental Fish	301110 0	60201 03	Recommended by D/o Fisheries vide letter dated 18.01.2022 subject to compliance of the Sanitary Protocol for import of ornamental fishes into India issued by this Ministry vide O.M. No. 35029/10/2008-Fy (Trade) 9th March, 2017. Only, the species listed in the said sanitary protocol shall be allowed. The Committee decided to Approve the case subject to conditions mentioned in the D/o Fisheries letter dated 18.01.2022.

99.	TATA INSTITUTE OF FUNDAMENTAL RESEARCH HQRXIMLAPPLY 00308435AM22	04.01.22	3000 Nos Wild type and mutant zebrafish embryos	030111 00	100.0 0	Comments sought from D/o Fisheries on 05.01.2022. D/o Fisheries vide letter dated 18.01.2022 has informed that the application needs to be considered by the National Committee on Introduction of Exotic Aquatic Species into Indian Waters.
Part 5	FSSAI					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
100.	ARJUNA NATURAL PRIVATE LIMITED, KERALA HQRXIMLAPPLY 00194594AM22	22.9.202 1	100000 kgs. Fish body oil	150420 10	71424 000	Comments received from FSSAI vide email dated 18.01.2022 The Committee decided to Approve the case subject to conditions mentioned in the FSSAI email dated 18.01.2022.
101.	ARBEE BIOMARINE EXTRACTS PRIVATE LIMITED HQRXIMLAPPLY 00218177AM22	20.10.21	1500 MT FISH BODY OIL(ACID VALUE MAX 10,FFA MAX 5,PEROXIDE VALUE MAX 10 MEQ/KG,EPA+DHA: - MIN 18)	150420 10	23,84, 55,00 0.00	Comments received from FSSAI vide email dated 18.01.2022 The Committee decided to Approve the case subject to conditions mentioned in the FSSAI email dated 18.01.2022.
102.	BASF INDIA	17.02.21	5000 Kgs	150420	21000	The Committee decided to examine the case on file.

	LIMITED 052100850750AM 21		Omega3 fatty Acid, Omega Oil 1812 TG Gold	20	000	
Part 6	Ministry of Steel (MoS)					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
103.	NAGPUR PYROLUSITE P LTD HQRXIMLAPPLY 00149969AM22	29.7.21	265 MT Titanium Alloy Scrap	810830 00	59943 000	Comments sought from M/o Steel on 04.08.2021. M/o Steel vide email dated 11.08.2021 has sought some information / documents from the firm. Reminders sent to the firm on 12.11.2021 and 14.12.2021. Comments sought from MoEF (HSMD) on 04.08.2021. MoEF (HSMD) vide email dated 05.08.2021 has sought some information from the firm. Reminders sent to the firm on 12.11.2021 and 14.12.2021. Committee decided to send a final reminder to the applicant.
104.	BAJRANGBALI RE-ROLLERS PRIVATE LIMITED, ODISHA HQRXIMLAPPLY 00160869AM22	12.8.21	200 MT Waste and scrap	811020 00	66660 00	Comments sought from M/o Steel on 17.08.2021. Reminder sent to M/o Steel on 09.11.2021. M/o Steel vide email dated 14.12.2021 has sought some information from the firm.

105.	AXORA RESOURCES LIMITED, KOLKATA HQRXIMLAPPLY 00281039AM22	9.12.2021	500 MT TIN RESIDUE / SCRAP/ WASTE	800200 90	46592 4155	Comments sought from M/o Steel on 10.12.2021.
	Comments sought from MoEF (HSMD) on 10.12.2021.					
Part 7	MoEF&CC (OC) and D/o C&PC					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
106.	HEMANI INDUSTRIES LIMITED, MUMBAI HQRXIMLAPPLY 00185764AM22	16.9.21	700 MT CARBON TETRA CHLORIDE	290314 00	78960 000	Recommended by MoEF&CC (OC) vide OM dated 10.11.2021.
						Recommended by D/o C&PC vide OM dated 30.12.2021 for import of 647 MT of Carbon Tetra Chloride.
						The Committee decided to Approve the case for import of 647 MT of Carbon Tetra Chloride subject to conditions mentioned in the MoEF&CC (OC) OM dated 10.11.2021 and C&PC OM dated 30.12.2021.
107.	HEMANI INDUSTRIES LIMITED, MUMBAI HQRXIMLAPPLY 00192087AM22	23.09.21	700 MT Carbon Tetra Chloride	290314 00	7,81,2 0,000	Recommended by D/o C&PC vide OM dated 30.12.2021 for import of 438 MT of Carbon Tetra Chloride.
						Comments sought from MoEF (Ozone Cell) on 24.09.2021. MoEF (OC) vide OM dated 08.10.2021 has sought some clarification from the firm.Reminder issued to the firm vide DL dated 27.10.2021.

108.	MEGHMANI ORGANICS LIMITED, AHMEDABAD HQRXIMLAPPLY 00255544AM22	16.11.20 21	500000 kgs. Carbon tetrachloride	290314 00	49107 500	Recommended by MoEF&CC (OC) vide OM dated 14.12.2021.
						Recommended by D/o C&PC vide OM dated 04.01.2022.
						The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 14.12.2021 and C&PC OM dated 04.01.2022.
109.	TAGROS CHEMICALS INDIA PRIVATE LIMITED, ANNASALA HQRXIMLAPPLY 00263352AM22	23.11.20 21	345 MT CARBON TETRA CHLORIDE	290314 00	30073 650	Comments sought from MoEF (Ozone Cell) on 02.12.2021. MoEF&CC (OC) vide OM dated 14.12.2021 has sought some clarification from the firm.
						Comments sought from C&PC on 25.11.2021. Application referred to C&PC again on 21.01.2022.
110.	TAGROS CHEMICALS INDIA PRIVATE LIMITED, ANNASALAI HQRXIMLAPPLY 00284219AM22	13.12.20 21	388 MT CARBON TETRA CHLORIDE	290314 00	33866 580	Comments sought from MoEF (Ozone Cell) on 21.12.2021. MoEF&CC vide letter dated 30.12.2021 has sought some clarification from the firm.
						Comments sought from C&PC on 20.12.2021. C&PC informed the Committee in its meeting No. 09/AM22 that the case is under examination with them.
111.	TAGROS CHEMICALS	22.12.20	340 MT	290314	30165	Comments sought from MoEF (Ozone Cell) on 07.01.2022.

	INDIA PRIVATE LIMITED, ANNASALAI HQRXIMLAPPLY 00294038AM22	21	CARBON TETRA CHLORIDE	00	650	Comments sought from C&PC on 23.12.2021. Application referred to C&PC again on 21.01.2022.
Part 8	MeitY					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
112.	M/s. Lenovo (India) Private Limited HQRXIMLAPPLY 00036155AM22	07.05.21	2757 Nos Desktop Computers	847150 00	1,26,78,299.00	The Committee noted that import of given items for Trading Purpose are not permitted. Therefore, the Committee decided to Reject the case.
113.	M/s. Lenovo (India) Private Limited HQRXIMLAPPLY 00036161AM22	07.05.21	5698 Nos Desktop Computers	847150 00	2,67,07,645.00	The Committee noted that import of given items for Trading Purpose are not permitted. Therefore, the Committee decided to Reject the case.
114.	M/s. Lenovo (India) Private Limited HQRXIMLAPPLY 00036181AM22	08.05.21	7014 Nos Desktop Computers	847150 00	2,93,39,301.00	The Committee noted that import of given items for Trading Purpose are not permitted. Therefore, the Committee decided to Reject the case.
115.	M/s. Lenovo (India) Private Limited HQRXIMLAPPLY 00036193AM22	08.05.21	1585 Nos Desktop Computers	847150 00	69,29,873.00	The Committee noted that import of given items for Trading Purpose are not permitted. Therefore, the Committee decided to Reject the case.
116.	M/s. Lenovo (India) Private	08.05.21	130 Nos	847150 00	8,92,033.00	The Committee noted that import of given items for Trading Purpose are not permitted. Therefore, the Committee decided to

	Limited HQRXIMLAPPLY 00036133AM22		Desktop Computers			Reject the case.
117.	M/s. Lenovo (India) Private Limited HQRXIMLAPPLY 00036197AM22	08.05.21	2438 Nos Desktop Computers	847150 00	1,14,2 0,813. 00	The Committee noted that import of given items for Trading Purpose are not permitted. Therefore, the Committee decided to Reject the case.
118.	M/s. Lenovo (India) Private Limited HQRXIMLAPPLY 00036205AM22	08.05.21	4934 Nos Desktop Computers	847150 00	1,98,6 5,334. 00	The Committee noted that import of given items for Trading Purpose are not permitted. Therefore, the Committee decided to Reject the case.
119.	M/s. Lenovo (India) Private Limited HQRXIMLAPPLY 00036211AM22	08.05.21	341 Nos Desktop Computers	847150 00	19,83, 578.0 0	The Committee noted that import of given items for Trading Purpose are not permitted. Therefore, the Committee decided to Reject the case.
120.	M/s. Lenovo (India) Private Limited HQRXIMLAPPLY 00036215AM22	08.05.21	923 Nos Desktop Computers	847150 00	39,79, 528.0 0	The Committee noted that import of given items for Trading Purpose are not permitted. Therefore, the Committee decided to Reject the case.
121.	M/s. Lenovo (India) Private Limited HQRXIMLAPPLY 00036219AM22	08.05.21	4489 Nos Desktop Computers	847150 00	1,91,9 2,714. 00	The Committee noted that import of given items for Trading Purpose are not permitted. Therefore, the Committee decided to Reject the case.
122.	M/s. Lenovo (India) Private Limited HQRXIMLAPPLY 00036233AM22	08.05.21	3099 Nos Desktop Computers	847150 00	1,40,7 3,121. 00	The Committee noted that import of given items for Trading Purpose are not permitted. Therefore, the Committee decided to Reject the case.
123.	M/s. Lenovo (India) Private	08.05.21	2286 Nos	847150 00	91,13, 736.0	The Committee noted that import of given items for Trading Purpose are not permitted. Therefore, the Committee decided to

	Limited HQRXIMLAPPLY 00036236AM22		Desktop Computers		0	Reject the case.
124.	M/s. Lenovo (India) Private Limited HQRXIMLAPPLY 00036241AM22	08.05.21	2703 Nos Desktop Computers	847150 00	1,23,6 0,016. 00	The Committee noted that import of given items for Trading Purpose are not permitted. Therefore, the Committee decided to Reject the case.
125.	M/s. Lenovo (India) Private Limited HQRXIMLAPPLY 00036244AM22	08.05.21	3290 Nos Desktop Computers	847150 00	1,02,8 9,632. 00	The Committee noted that import of given items for Trading Purpose are not permitted. Therefore, the Committee decided to Reject the case.
126.	M/s. Lenovo (India) Private Limited HQRXIMLAPPLY 00036245AM22	08.05.21	2322 Nos Desktop Computers	847150 00	1,09,5 8,642. 00	The Committee noted that import of given items for Trading Purpose are not permitted. Therefore, the Committee decided to Reject the case.
127.	M/s. Lenovo (India) Private Limited HQRXIMLAPPLY 00036247AM22	08.05.21	233 Nos Desktop Computers	847150 00	7,16,8 19.00	The Committee noted that import of given items for Trading Purpose are not permitted. Therefore, the Committee decided to Reject the case.
128.	M/s. Lenovo (India) Private Limited HQRXIMLAPPLY 00036250AM22	08.05.21	2020 Nos Desktop Computers	847150 00	98,86, 453.0 0	The Committee noted that import of given items for Trading Purpose are not permitted. Therefore, the Committee decided to Reject the case.
129.	M/s. Lenovo (India) Private Limited HQRXIMLAPPLY 00036255AM22	08.05.21	4622 Nos Desktop Computers	847150 00	2,13,7 9,873. 00	The Committee noted that import of given items for Trading Purpose are not permitted. Therefore, the Committee decided to Reject the case.

From

130.	GUIDEHOUSE INDIA PRIVATE LIMITED, TRIVANDRUM HQRXIMLAPPLY 00186734AM22	17.09.21	1084 nos. Personal computer	847130 10	0	Comments sought from MeitY on 20.09.2021. Meity vide email dated 24.09.2021 has sought some information from the firm. Reminders sent to the firm 04.10.2021 and 03.11.2021. The Committee decided to Reject the case as no reply has been received from the firm.
131.	ASHRAY CHARITABLE TRUST, Varanasi HQRXIMLAPPLY 00193205AM22	24.09.21	23 nos. Laptops (Computers)	847130 90	10606 .96	MeitY vide email dated 10.01.2022 informed that they are not in favor of granting permission to M/s. Ashray Charitable Trust for the import of 23 nos. of Laptops (Computers) under restricted category. The Committee decided to Reject the case on the basis of comments received from MeitY.
132.	INGRAM MICRO INDIA PRIVATE LIMITED, MUMBAI HQRXIMLAPPLY 00203003AM22	05.10.21	180 nos. Personal Computers	847130 10	67600 0	The Committee noted that import of given items for Trading Purpose are not permitted. Therefore, the Committee decided to Reject the case.
133.	INGRAM MICRO INDIA PRIVATE LIMITED, MUMBAI HQRXIMLAPPLY 00203010AM22	05.10.21	170 nos. Personal Computers	847130 10	68300 0	The Committee noted that import of given items for Trading Purpose are not permitted. Therefore, the Committee decided to Reject the case.

134.	INGRAM MICRO INDIA PRIVATE LIMITED, MUMBAI HQRXIMLAPPLY 00203034AM22	05.10.21	180 nos. Personal Computers	847130 10	47746 50	The Committee noted that import of given items for Trading Purpose are not permitted. Therefore, the Committee decided to Reject the case.
135.	DELL INTERNATIONAL SERVICES INDIA PRIVATE LIMITED, BANGALORE HQRXIMLAPPLY 00278270AM22	6.12.2021	18200 nos. 17000 nos. of Refurbished Motherboard for Laptop and Desktops and 1200 nos. of Refurbished PPCBs / Cards for Personal Computer	847330 20/ 847330 30	43718 6277	Comments sought from MeitY on 14.12.2021. MeitY informed the Committee in its meeting no. 09/AM22 that the case is under examination with them.
136.	BHARAT ELECTRONICS LIMITED, BANGALORE HQRXIMLAPPLY 00279526AM22	8.12.2021	51800 nos. po 4100114276 (CUSIL PREFORM)	710692 90	49693 13	Recommended by MeitY vide email dated 27.12.2021 for import of 7600 nos of "NICUSIL PREFORM". The Committee decided to Approve the case for import of 7600 nos of "NICUSIL PREFORM" subject to conditions mentioned in the MeitY email dated 27.12.2021.
137.	HALIMA TRADERS HQRXIMLAPPLY 00305533AM22	03.01.22	30000 pcs Mobile Lcds Broken/Used (parts of mobile)	851770 90	30,45, 000.0 0	Comments sought from MeitY on 03.01.2022. MeitY vide email dated 19.01.2022 has requested the firm to furnish some information. The Committee further decided to seek clarification regarding the

						purpose and details of the item to be imported.
Part 9	Ministry of Mines					
S. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
138.	Sahil Gupta, Haryana 01/53/8/54277/AM 21/S-111/IC\ [332100850011AM 21]	07.10.20	26631 Kgs. Zinc Ash	262019 90	13441 82.64	Comments sought from M/o Mines on 09.10.2020. Reminders sent to M/o Mines vide emails dated 11.12.2020 and 09.03.2021. M/o Mines vide OM No. 6/16/2020-M.V has sought some clarification from the firm.Reminders sent to firm on 30.06.2021 and 28.07.2021. Reminders sent to the firm vide DL on 20.09.2021 and 20.10.2021. The Committee decided to send a Final Reminder to the firm.
139.	SHREM AIRPORT HOTELS PRIVATE LIMITED HQRXIMLAPPLY 00248658AM22	11.11.21	2000 MT LIME STONE BLOCK	251690 90	6,10,8 2,175. 00	Comments sought from M/o Mines on 12.11.2021. M/o Mines informed the Committee in its meeting No. 09/AM22 that case is under examination with them. Comments sought from DPIIT on 12.11.2021. DPIIT vide OM dated 23.11.2021 has sought some information/ documents from the firm. Reply from the firm referred to DPIIT vide email dated 14.01.2022.

						DPIIT vide OM dated 21.01.2022 has sought some documents from the firm.
Part 10	DHI					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
140.	Bannari Amman Spinning Mills Limited, Coimbatore, Tamilnadu 01/53/8/54505/AM 21/R-25/IC [322100850253AM 21]	19.11.20	1 No. Used Spare Parts Electric Box (Refurbished/ Reconditioned) for VTA NC850 Sectional Warper	845590 00	22250 0	Comments sought from DHI on 08.12.2020. DHI vide OM dated 25.02.2021 has sought some information / documents from the firm. Reminders sent to the firm on 30.06.2021, 28.07.2021, 20.09.2021 and 20.10.2021. Committee decided to issue a final reminder to the applicant.
141.	CATERPILLAR INDIA PRIVATE LIMITED, CHENNAI HQRXIMLAPPLY	26.11.20 21	2 nos. Caterpillar 320GX Excavator and Caterpillar 323GX Excavator	842952 00	10862 041	Comments sought from DHI on 30.11.2020. The committee decided to send a reminder to DHI.

	00266793AM22					
Part 11	MHA (PM Division)					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
142.	Security Instruments, Rajendra Place, New Delhi, Delhi 01/53/8/54584/AM 21/S-147/IC [052100850557AM 21]	09.12.20	(1) 1 Unit Digital Night Vision Goggles for Surveillance Purpose Required by West Bengal Armed Police for Demonstration as per Tender Ref No: WBP/DIG(AP)BKP/N IT-44I/2020- 21;Dated: 07 th Sep 2020 (2) 1 Unit. Digital Night Vision Goggles	900490 10	10657 48	Comments sought from MHA (PM Divn.) on 09.12.2020. MHA vide letter dated 22.12.2020 has requested Home Department, Govt. Of West Bengal to provide copies of the request letter of West Bengal Armed Police for conducting demonstration of one unit of DNVG, supply order and end user certificate for use of one unit of Digital Night Vision Goggles to this Ministry for processing the proposal further. Reminders sent to Home Department, Govt. Of West Bengal by MHA on 03.03.2021, 25.05.2021 and 09.08.2021.
143.	KAPRI CORP HQRXIMLAPPLY 00114116AM22	14.06.21	100 Nos Cartridges (Model: ABL 2000) (Part No. 3476- 2001) 1 Nos	930690 00	16,93, 511.7 9	Comments sought from MHA on 17.06.2021. MHA vide letter dated 24.06.2021 has sought supply order placed by Punjab Police. MHA vide letter dated 30.09.2021 informed that Home Department,

			Arm Disruptor Including Standard Accessories (Model: ABL 2000) (Part No. 3340-1150)			Govt. Of Punjab has furnished supply order on 23.08.2021. Further, the firm's IEC has been referred to MHA on 04.10.2021. MHA vide letter dated 20.01.2022 informed that the case is under submission.
144.	ALPHA DESIGN TECHNOLOGIES PRIVATE LIMITED, BANGALORE HQRXIMLAPPLY 00099278AM22	25.05.21	6 Nos CORNERSHOT SYSTEM FOR 9mm GLOCK 19 PISTOL WITH ACCESSORIES	930591 00	16,93, 536	Comments sought from MHA on 03.06.2021. MHA vide email dated 21.06.2021 has sought some documents from the firm.Reply from firm referred to MHA vide email dated 23.07.2021.Reminder sent to MHA vide email dated 10.08.2021. MHA vide letter dated 30.09.2021 informed that comments from security agency are awaited. MHA vide letter dated 20.01.2022 informed that the case is under examination & the comments of Security agency in this regard are awaited.
145.	DINEX INDIA PRIVATE LIMITED, DEHRADUN HQRXIMLAPPLY 00153309AM22	03.08.21	5 Nos Other sporting, hunting or target- shooting shotguns, including combination shotgun-rifles	930320 00	35000 0	Comments sought from MHA on 10.08.2021. MHA vide letter dated 10.12.2021 has sought some information/clarification from the firm.Reply from the firm referred to MHA vide email dated 22.12.2021. MHA vide letter dated 20.01.2022 has sought some clarifications from the firm.
146.	DINEX INDIA PRIVATE LIMITED, DEHRADUN HQRXIMLAPPLY 00148002AM22	27.07.21	300000 nos. cartridges and parts thereof	930630 00	10485 00	Comments sought from MHA on 10.08.2021. MHA vide letter dated 12.08.2021 has sought some documents from the firm.DL issued to the firm on 19.08.2021.the reply from firm referred to MHA vide email dated 27.08.2021. MHA has informed that the firm has cancelled the application

						number HQRXIMLAPPLY00148002AM22 and submitted revised application number HQRXIMLAPPLY00168651AM22. In view of the above, the Committee decided to Close the case.
147.	DINEX INDIA PRIVATE LIMITED, DEHRADUN HQRXIMLAPPLY 00125933AM22	03.08.21	15000 nos. 5.56X45MM BLANK AMMUNITION	93063000	425000	Comments sought from MHA on 10.08.2021. MHA vide letter dated 12.08.2021 has sought some documents from the firm.DL issued to the firm on 18.08.2021. Reminder sent on 30.09.2021. MHA vide OM dated 07.09.2021 had sought some clarification from the firm. Reply from firm referred to MHA on 30.09.2021. MHA vide letter dated 10.12.2021 has sought some information/clarification from the firm.
148.	DINEX INDIA PRIVATE LIMITED, DEHRADUN HQRXIMLAPPLY 00168651AM22	23.08.21	300000 Nos NEUTRO++EVO INE ROSSO 127012N	93063000	105000	Comments sought from MHA on 10.09.2021.Reminder sent to MHA on 30.09.2021. MHA vide letter dated 10.12.2021 has sought some information/clarification from the firm. Reply from the firm referred to MHA vide email dated 22.12.2021.
149.	PLR SYSTEMS PRIVATE LIMITED, Ahmedabad HQRXIMLAPPLY 00194660AM22	27.09.21	1450 nos. BARREL ASSY, BLADE FRONT SIGHT S. ASSY, BAR, FRONT SIGHT etc.	93059100	1782252.2	Comments sought from MHA on 29.09.2021. MHA vide letter dated 13.12.2021 has sought some information/ documents from the firm.Reply from firm referred to MHA vide email dated 20.01.2022.
150.	COUNTER MEASURES	17.09.21	775 nos.	93020000	4687402.72	Comments sought from MHA on 13.10.2021.

	TECHNOLOGIES PRIVATE LIMITED, CHENNAI HQRXIMLAPPLY 00185940AM22		Revolvers and Pistols, other than those of heading 9303 or 9304 (Slide G19 (VAR1) assembled, Spacer sleeve, Spring cups, Spring-loaded bearing, Slide cover plate etc.)			MHA vide letter dated 14.12.2021 had sought some documents from the firm. DL issued to the firm on 22.12.2021. Reply from the firm referred to MHA on 07.01.2022. MHAvide letter dated 20.01.2022 informed that the case is under examination.
151.	COUNTER MEASURES TECHNOLOGIES PRIVATE LIMITED, CHENNAI HQRXIMLAPPLY 00182269AM22	12.09.21	154 nos. Spare Part of Glock 19 Gen 3 Pistol - BARREL G 19(VAR1), RECOIL SPRING ASSEMBLED 1, FIRING PIN, SPACE SLEEVE etc.	930200 00	25703 5.85	Comments sought from MHA on 13.10.2021. MHA vide letter dated 14.12.2021 had sought some documents from the firm. DL issued to the firm on 22.12.2021. Reply from the firm referred to MHA on 07.01.2022. MHAvide letter dated 20.01.2022 informed that the case is under examination.
152.	COUNTER MEASURES TECHNOLOGIES PRIVATE LIMITED, CHENNAI HQRXIMLAPPLY 00182266AM22	12.09.21	40 Nos 1 Nos Slide Assembledn1 NosFrame Assembledn3 Nos Magazines AssemblednAbove parts encompassed in 1x Upper Assembly, 1x Lower Assembly, 3x Magazine for	930200 00	17345 60	Comments sought from MHA on 13.10.2021. MHA vide letter dated 14.12.2021 had sought some documents from the firm. DL issued to the firm on 22.12.2021. Reply from the firm referred to MHA on 07.01.2022. MHAvide letter dated 20.01.2022 informed that the case is under examination.

			GLOCK 19X Pistol set Caliber 9x19mm (Semi Knocked Down Parts)			
153.	DINEX (INDIA) PRIVATE LIMITED, DEHRADUN HQRXIMLAPPLY 00240695AM22	03.11.21	11 sets PARTS OF CAR MOUNT 15 ROUNDS REMOTE CONTROLLED LAUNCHER	KORE A, REPUBLIC OF	50,00, 000.0 0	Comments sought from MHA on 05.11.2021. MHA vide letter dated 20.01.2022 informed that the case is under examination.
154.	COUNTER MEASURES TECHNOLOGIES PRIVATE LIMITED, CHENNAI, TAMILNADU. HQRXIMLAPPLY 00199989AM22	01.10.21	50 nos. Revolver s and Pistols, other than those of heading 9303 or 9304 (Semi Knocked down kits of Glock19X (9x19mm) Pistol set 1xUpper Assembly, 1xLower Assembly, 3 x Mags)	930200 00	21682 00	Comments sought from MHA on 05.11.2021. Application referred to MHA again on 14.12.2021. MHA vide letter dated 20.01.2022 informed that the case is under examination.

From

155.	COUNTER MEASURES TECHNOLOGIES PRIVATE LIMITED, CHENNAI HQRXIMLAPPLY 00199982AM22	01.10.21	50 nos. CZ Scorpion EVO3 A1? 9x19mm ? SKD Parts comprising of One Lower Assembly, 1 Upper Assembly, 3 Mags	930591 00	23436 00	Comments sought from MHA on 30.11.2021.Application referred to MHA again on 14.12.2021. MHA vide letter dated 20.01.2022 informed that the case is under examination.
156.	PLR SYSTEMS PRIVATE LIMITED HQRXIMLAPPLY 00265972AM22	26.11.21	372 Nos Parts and accessories of revolvers or pistols and of military weapons of heading 93.01	930510 00 930591 00	10693 99.97	Comments sought from MHA on 03.12.2021.Application referred to MHA again on 14.12.2021. MHA vide letter dated 20.01.2022 informed that the case is under examination.
157.	COUNTER MEASURES TECHNOLOGIES PRIVATE LIMITED, CHENNAI HQRXIMLAPPLY 00271963AM22	01.12.21	570 nos. Semi Knocked down kits of Glock 9x19mm Gen4 Pistol Set 1x Upper Assmebly, 1x Lower Assembly, 3x Mags	930599 00	2,20,4 5,605	Comments sought from MHA on 07.01.2022. MHA vide letter dated 20.01.2022 informed that the case is under examination.
158.	AIMTREX	4.10.21	15012 nos.	950890	17977	Comments sought from MHA on 20.12.2021

	TECHNOLOGIES PRIVATE LIMITED, NEW DELHI HQRXIMLAPPLY 00202038AM22		AK47 TRAINING WEAPON SEMI- AUTO, 7.62 X 39MM COLOURED MARKING AMMUNITION, 9mm Man-Marker Rounds etc.	00	74.3	MHAvide letter dated 20.01.2022 informed that the case is under examination.
159.	AIMTREX TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY 00199637AM22	30.09.21	30050 Nos REPLICA TRAINING WEAPONS TOYS	950890 00	47,36, 056.5 5	Comments sought from MHA on 07.01.2022. MHAvide letter dated 20.01.2022 informed that the case is under examination.
Part 12	MHA (Coastal Security Division)					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
160.	Culminating Technologies, Allahabad 01/53/8/E/AM20/C -27/IC [052100850445AM 20]	28.11.19	1 No. Night Vision Device	900510 00	14000 0	DRDO vide e-mail dated 29.01.2020 has recommended the case, subject to NOC from DDP. Accordingly, comments sought from DDP on 21.02.2020. DDP vide email dated 23.09.2020 informed that the item proposed to be imported is not covered in the list of restricted items for which powers have been delegated by DGFT to Department of Defence Production to issue Import License(s). Comments may be sought from

						the concerned Service, directly. Accordingly, comments sought from MHA (PM Divn.) on 11.12.2020. MHA vide OM No. IV-20011/08/2018-Prov-I/1087 dated 22.12.2020 informed that import is being done for use of Indian Coast Guard. However, PM Division deals with proposals in respect of CAPFs/SPOs for grant of import permission for import of restricted items. Hence, the proposal is returned and matter may be taken up with the Ministry concerned. The Committee decided to refer the case to Coast Guard division in MHA for comments. Hence, case forwarded to MHA (Coastal Security) on 20.01.2021. Reminders sent on 04.08.2021, 30.09.2021, 27.10.2021, 15.12.2021.
161.	JAGDAME STORE, KOLKATA HQRXIMLAPPLY 00153944AM22	04.08.21	1 No NIGHT VISION BINOCULAR	900510 00	86710	Comments sought from MHA on 10.08.2021. MHA vide OM dated 26.08.2021 has informed that the item is being imported for use of Indian Coast Guard, Whereas, MHA (PM division) deals with the proposals in respect of CAPFs/SPOs/Uts. The Committee decided to refer the case to Coast Guard division in MHA for comments. Hence, case forwarded to MHA (Coastal Security) on 02.09.2021. Reminders sent on 30.09.2021 and 15.12.2021.
Part 13	DDP / DRDO / Air (HQ)					
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status

162.	Whiteback Aviation, New Delhi 01/53/8/E/AM20/ W-9/IC [052100850417AM 20]	05.11.19	1 No. Kit Assembly, Rocket, In-Line, BRS601, REV.B for S/N 19582	880400 00	13158 5.20	Recommended by DRDO vide e-mail dated 21.11.19. DRDO advised to obtain the views of DDP also. Accordingly, comments sought from DDP on 11.12.19. DDP vide email dated 30.12.2019 conveyed that DGFT may seek the comments from the concerned Service, directly as the item proposed to be imported is not covered in the list of restricted items for which powers have been delegated by DGFT to Department of Defence Production to issue Import License(s). Comments sought from Air HQrs on 22.12.2020. Reminders sent on 04.08.2021 and 22.09.2021.
163.	ADINATH VETERINARY PRODUCTS PRIVATE LIMITED, Indore HQRXIMLAPPLY 00164462AM22	17.8.21	2 set of RD706 – Remote Injection Rifle Kit with all Accessories, 1 set of Tranquilizer Gun & Tranquilizing equipment with all accessories and 1 set of Tranquilizer Gun – GUT.50 Telinject with all Accessories	930400 00	66580 2	Recommended by MoEF (WL) vide letter dated 22.11.2021 for import of 1 Set RD706 Remote Injection Rifle Kit with all Accessories for supply to DFO, Kalei Forest Division, Uttarakhand and 1 Set Tranquilizer Gun & Tranquilizing equipment with all accessories (GUT.50 Telinject) for supply to DFO, Daporijo Forest Division Arunachal Pradesh. MoEF(WL) has further informed that the import of 1 set of GUT 50 Telinject is for supply to Air Force Station, Kharagpur, West Bengal, Dept of Military Affairs. They have stated that they have no comments as such, on this proposal. The Committee decided to seek comments from DDP regarding import of 1 set of GUT 50 Telinject. Comments sought from DDP on 30.11.2021. Comments received from DDP vide email dated 10.01.2022. The Committee decided to close the request for the item GUT 50 Telinject.

						Further, the Committee decided to Approve the case for import of 1 Set RD706 Remote Injection Rifle Kit with all Accessories for supply to DFO, Kalei Forest Division, Uttarakhand and 1 Set Tranquilizer Gun & Tranquilizing equipment with all accessories (GUT.50 Telinject) for supply to DFO, Daporijo Forest Division Arunachal Pradesh subject to conditions mentioned in the MoEF&CC (WL) letter dated 22.11.2021.
164.	ANCHOR DEFENCE INTEGRATOR PRIVATE LIMITED,MUMB AI HQRXIMLAPPLY 00291643AM22	20.12.20 21	198 (Nos. / Kgs.) Arms and Ammunition / Explosives	930690 00	55433 959	Comments sought from DDP on 31.12.2021. DDP vide email dated 10.01.2022 informed that DDP is the competent authority to grant Import Licence in this case. Moreover, the items are being imported for defence end use (Indian Navy). The Committee decided to Close the case and inform the firm to approach DDP for license.
165.	PLR SYSTEMS PRIVATE LIMITED, AHMEDABAD HQRXIMLAPPLY 00276242AM22	6.12.202 1	4150 nos. GAS CYLINDER BLOCK, LOCK HOUSING, CARRYING HANDLE BASE, PIN, GAS CYLINDER BLOCK etc.	930591 00	44703 20.3	Comments received from DRDO vide email dated 04.01.2022. The Committee decided to examine the case on file.
Part 14	M/o P&NG					

Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
166.	P. A. S PETRO PRODUCT HQRXIMLAPPLY 00139830AM22	15.7.21	1000 MT of Solvent 125/240 (Petroleum Hydrocarbon Solvent), 1000 MT of Kerosene and 1000 MT of Kerosene Intermediate	271020 90	14400 7500	Comments sought from M/o P&NG on 16.07.2021 Firm was requested to furnish technical specifications vide email dated 16.07.2021. Firm replied directly to M/o P&NG vide email dated 20.07.2021. Reminder sent to M/o P&NG vide email dated 02.08.2021. M/o P&NG vide email dated 19.08.2021 has sought latest technical specification for the items to be imported from the firm. Reply from firm referred to M/o P&NG vide email dated 07.09.2021. Reminder sent to M/o P&NG on 30.09.2021. M/o P&NG informed the Committee in its meeting No. 09/AM22 that the case is under examination with them.
167.	RISHAB TRADING COMPANY, BANGALORE HQRXIMLAPPLY 00219954AM22	21.10.21	4000 MT HYDROCARBON SOLVENT (125/140) 1000 MT MINERAL HYDROCARBON OIL	271019 20 271019 90	18848 0000	Comments sought from M/o P&NG on 25.10.2021. The firm has been requested to submit technical specifications of the items to be imported on 25.10.2021. The firm responded on 26.11.2021. M/o P&NG informed the Committee in its meeting No. 09/AM22 that the case is under examination with them.
168.	THE AUTOMOTIVE	02.11.21	26170 kgs. And 400 ltrs,	271012 41,	97799 33.2	Comments sought from M/o P&NG on 05.11.2021. M/o P&NG informed the Committee in its meeting No. 09/AM22

	RESEARCH ASSOCIATION OF INDIA, PUNE HQRXIMLAPPLY 00239839AM22		EURO VI Gasoline, EURO IV Gasoline, EURO III Diesel, EURO IV Diesel etc.	271020 20		that the case is under examination with them.
169.	HONDA MOTORCYCLE AND SCOOTER INDIA PVT LTD, GURGAON HQRXIMLAPPLY 00236398AM22	30.10.21	2295 gms. Gasoline, EURO-6 Cert Fuel E10	271012 41	10478 28.15	Recommended by M/o P&NG vide OM dated 26.12.2021 The Committee decided to recommend the case subject to further approval of Competent Authority.
170.	TATA MOTORS LIMITED HQRXIMLAPPLY 00249379AM22	11.11.21	400 Kgs Diesel, B100 (RME) acc. to EN14214 (Full Version)	382600 00	7,90,0 00.00	Comments sought from M/o P&NG on 12.11.2021. M/o P&NG informed the Committee in its meeting No. 09/AM22 that the case is under examination with them.
171.	RENAULT NISSAN AUTOMOTIVE INDIA PRIVATE LIMITED HQRXIMLAPPLY 00254274AM22	15.11.21	2000Ltrs ULG E10 EURO6 CERT F200L	271012 90	59684 5	Comments sought from M/o P&NG on 17.11.2021. M/o P&NG informed the Committee in its meeting No. 09/AM22 that the case is under examination with them.
172.	YOUNG BUHMWOO	17.11.20 21	3240 MT MICSOL 1820 /	271012 90	40950 0000	Comments sought from M/o P&NG on 22.11.2021. M/o P&NG informed the Committee in its meeting No. 09/AM22

	INDIA COMPANY PRIVATE LIMITED, KANCHIPURAM HQRXIMLAPPLY 00257148AM22		SOLVENT 178/194, ISOPAR H / SOLVENT 178/189 and ISOPAR H / SOLVENT 178/189			that the case is under examination with them.
173.	INDIA YAMAHA MOTOR PRIVATE LIMITED, DELHI HQRXIMLAPPLY 00268806AM22	29.11.20 21	1100 Ltrs. CEC RF- 02-08 (Euro V Reference Gasoline Fuel)	271012 41	32750 0	Comments sought from M/o P&NG on 29.11.2021. M/o P&NG informed the Committee in its meeting No. 09/AM22 that the case is under examination with them.
174.	HORIBA INDIA PRIVATE LIMITED HQRXIMLAPPLY 00272892AM22	19.11.21	516 Ks Diesel, EURO-6 Cert. Fuel B7	271020 20	41192 2.8	Comments sought from M/o P&NG on 02.12.2021. M/o P&NG informed the Committee in its meeting No. 09/AM22 that the case is under examination with them.
175.	HORIBA INDIA PRIVATE LIMITED HQRXIMLAPPLY 00273099AM22	19.11.21	306 Kgs Gasoline, EURO-6 Cert. Fuel E10 306 Kgs CEC-RF-02-08 E5 (EURO V Gasoline)	271012 41	60548 1.82	Comments sought from M/o P&NG on 03.12.2021. M/o P&NG informed the Committee in its meeting No. 09/AM22 that the case is under examination with them.
176.	KOHLER POWER INDIA PRIVATE	29.11.20 21	2720kgs	271020 20	17004 62.4	Comments sought from M/o P&NG on 01.12.2021. Application

	LIMITED, AURANGABAD HQRXIMLAPPLY 00270505AM22		Diesel Test Fuel 2-D (HC) CFR 86.113- 07(B)(2)			referred to M/o P&NG again on 21.12.2021. M/o P&NG informed the Committee in its meeting No. 09/AM22 that the case is under examination with them.
177.	TOTALENERGIE S MARKETING INDIA PRIVATE LIMITED, MAHARASHTRA HQRXIMLAPPLY 00276238AM22	6.12.2021	3400 MT 3000 MT of KETRUL D 80 HN and 400 MT of LUBRILAM S 31 L	271019 20	26413 2000	Comments sought from M/o P&NG on 07.12.2021. Application referred to M/o P&NG again on 21.12.2021. M/o P&NG informed the Committee in its meeting No. 09/AM22 that the case is under examination with them.
178.	GILBARCO VEEDER ROOT INDIA PRIVATE LIMITED HQRXIMLAPPLY 00245156AM22	29.11.21	130 MT EXXSOL TM D60	271012 90	1,17,8 5,800. 00	Comments sought from M/o P&NG on 06.12.2021. Application referred to M/o P&NG again on 14.12.2021. M/o P&NG informed the Committee in its meeting No. 09/AM22 that the case is under examination with them.
179.	SIDHE PETROCHEMICALS PRIVATE LIMITED HQRXIMLAPPLY 00260041AM22	20.11.21	6000MT LIQUID PARAFFINS-40	271012 90	40,79, 70,00 0.00	Comments sought from M/o P&NG on 06.12.2021. Application referred to M/o P&NG again on 14.12.2021. M/o P&NG informed the Committee in its meeting No. 09/AM22 that the case is under examination with them.
180.	SWARNA OIL SERVICES	11.11.21	1000 MT Mineral Hydrocarbon	271019 20	5,50,0 0,000.	The Committee noted that the import of given item for Trading Purposes is not permitted. Therefore, the Committee decided to

	HQRXIMLAPPLY 00188961AM22		Solvent 125/240		00	reject the case.
181.	HONDA MOTORCYCLE AND SCOOTER INDIA PVT LTD HQRXIMLAPPLY 00183989AM22	14.9.21	306 Kga Gasoline, EURO- 6Cert Fuel E10	271012 41	2,53,6 80.43	Comments sought from M/o P&NG on 06.12.2021. Application referred to M/o P&NG again on 14.12.2021. M/o P&NG informed the Committee in its meeting No. 09/AM22 that the case is under examination with them.
182.	HONDA MOTORCYCLE AND SCOOTER INDIA PVT LTD HQRXIMLAPPLY 00184132AM22	14.09.21	1530 Kga GASOLINE ,EURO- 6CERT FUEL E10	271012 41	7,11,7 07.04	Comments sought from M/o P&NG on 06.12.2021. Application referred to M/o P&NG again on 14.12.2021. M/o P&NG informed the Committee in its meeting No. 09/AM22 that the case is under examination with them.
183.	TOTAL ENERGIES MARKETING INDIA PRIVATE LIMITED HQRXIMLAPPLY 00311399AM22	07.01.22	4000 MT KETRUL D 80 S	271019 20	30,86, 00,00 0.00	Comments sought from M/o P&NG on 10.01.2022. M/o P&NG informed the Committee in its meeting No. 09/AM22 that the case is under examination with them.
Part 15	DoT					
Sl. No.	Name of the applicant (M/s.)	Date of receipt	Item for import	ITC (HS)	CIF value	Status

	&HQ File No.			Code)		
184.	Airports Authority of India, Delhi 01/53/8/54438/AM 21/A-76/IC [052100850522AM 21]	06.11.20	(1) 10 Nos. VHF Transmitters (2) 10 Nos. VHF Receivers	852550 10	28880 15.06	Comments sought from DoT on 09.11.2020. DoT vide letter No. R-11020/05/2016-PP dated 30.12.2020 informed that the applicant is required to obtain a valid import licence/clearance from respective Regional Licensing Office (RLO) of WPC Wing. Import Licence No. SR-2018104951 dated 13.06.2019 (attached under reference) was valid upto 12.12.2019. Reminders sent to the firm on 29.09.2021, 14.10.2021 and 29.10.2021.
185.	Airports Authority of India, Delhi 01/53/8/54439/AM 21/A-77/IC [052100850523AM 21]	07.11.20	(1) 390 Nos. VHF Transmitters (2) 390 Nos. VHF Receivers	852550 10	11263 2587. 22	Comments sought from DoT on 09.11.2020. DoT vide letter No. R-11020/05/2016-PP dated 30.12.2020 informed that the applicant is required to obtain a valid import licence/clearance from respective Regional Licensing Office (RLO) of WPC Wing. Reminders sent to the firm on 29.09.2021, 14.10.2021 and 29.10.2021.
Part 16	DoT and M/o Civil Aviation					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Status
186.	San Marine 01/53/8/54866/AM 21/S-169/IC [262100850228AM 21]	27.01.21	1 Nos4KW Radar	852610 00	47049 7.00	The Committee decided to seek comments from DGCA. Accordingly, comments sought from DGCA on 31.03.2021. Reminders sent to DGCA on 09.09.2021, 04.10.2021 and 27.10.2021. Application referred to M/o Civil Aviation on 03.12.2021. MoCA informed the Committee in its meeting No. 09/AM22 that the case is under examination with them.

						Comments sought from DoT on 01.02.2021. DoT vide letter dated 08.02.2021 informed that the firm is required to obtain an import license/ Clearance the concerned Regional Licensing Office (RLO) of WPC Wing. Reminders sent to firm on 31.03.2021 and 29.09.2021 and 29.10.2021.
187.	iTrontik Smart Systems Pvt Ltd., Maharashtra 01/53/8/54098/AM21/I-20/IC [052100850431AM 21]	08.09.20	1 Unit Transmitter	95030090	.02	The Committee noted that the import given item for Trading Purposes is not permitted. Therefore, the Committee decided to reject the case.
188.	Danny Dsouza., Thane 01/53/8/54937/AM 21/D-36/IC [032100850477AM 21]	04.02.21	1 UntMarine Radar JMR-9225-6XC	85261000	2355000.00	Recommended by DoT vide letter dated 18.02.2021. The Committee decided to seek comments from DGCA. Accordingly, comments sought from DGCA on 17.03.2021. Reminders sent to DGCA on 02.06.2021, 04.08.2021, 30.09.2021, 27.10.2021 and 08.11.2021. Application referred to M/o Civil Aviation on 03.12.2021.
189.	Axis Video Systems India Pvt Ltd., Karnataka 01/53/8/54956/AM 21/A-122/IC	08.02.21	3 NosRadar Detector	85261000	131771.00	Recommended by DoT vide letter dated 18.02.2021. Comments sought from DGCA on 17.03.2021. Reminders sent to DGCA on 02.06.2021, 04.08.2021, 30.09.2021, 27.10.2021 and 08.11.2021. Application referred to M/o Civil Aviation on 03.12.2021.

						MoCA informed the Committee in its meeting No. 09/AM22 that the case is under examination with them.
190.	Davesmen India Pvt Ltd., Kolkata 01/53/8/55251/AM 21/D-40/IC [022100850269AM 21]	03.03.21	100 Nos BS 9000 Backsense	852610 00	27176 32.24	The Committee noted that the import of the given item for Trading Purposes is not permitted. Therefore, the Committee decided to reject the case.
191.	Davesmen India Pvt Ltd., Kolkata 01/53/8/55328/AM 21/D-43/IC [022100850272AM 21]	12.03.21	20 NosBS-8000 Programmable Radar System	852610 00	75354 2.45	The Committee noted that the import of the given item for Trading Purposes is not permitted. Therefore, the Committee decided to reject the case.
192.	BHARAT SECURE AERO SOLUTION PRIVATE LIMITED HQRXIMLAPPLY 00029519AM22	29.04.21	10 Nos Radar Apparatus	852610 00	11110 3	Comments sought from DoT on 23.06.2021. DoT vide letter dated 26.07.2021 has informed that the firm needsto obtain import license/ clearance from the concerned Regional Licensing Office (RLO) of the WPC wing.DL issued to the firm on 19.08.2021.The reply from the firm referred to DoT vide email dated 27.08.2021. DoT vide letter dated 02.09.2021 has informed that firm needs to obtain ETA and subsequent import license/clearance for the product from concerned RLO of WPC Wing. Reminder issued to the firm on 21.09.2021 and 21.10.2021.

						Comments sought from DGCA on 16.08.2021. Reminder sent to DGCA on 30.09.2021 and 27.10.2021. Application referred to M/o Civil Aviation on 03.12.2021. MoCA informed the Committee in its meeting No. 09/AM22 that the case is under examination with them.
193.	ELCOME INTEGRATED SYSTEMS PRIVATE LIMITED HQRXIMLAPPLY 00001997AM22	30.3.21	1 Set RADAR NAUTOSCAN NX, 25KW X-BAND UP WITH 8 FEET ANTENNA COMPLETE WITH ALL ACCESSORIES	85261000	1056000	Comments received from DOT vide letter dated 21.12.2021 Comments received from DGCA vide email dated 16.09.2021. The Committee decided to examine the case on file.
194.	S.V. INDUSTRIAL & MARINE SERVICES HQRXIMLAPPLY 00019130AM22	15.4.21	1 no Radar apparatus	85261000	137177.5	The Committee noted that the import of given item for Trading Purposes is not permitted. Therefore, the Committee decided to reject the case.
195.	SAVTOA SOFTWARE TECHNOLOGIES PRIVATE LIMITED	12.4.21	1 no Radar apparatus	85261000	271213	Comments sought from DoT on 24.06.2021. DoT vide letter dated 13.08.2021 has informed that the firm needs to obtain import license/clearance from the concerned RLO of WPC Wing. Reminder sent to the firm on 26.10.2021 and 25.11.2021.

	HQRXIMLAPPLY 00010977AM22					Comments sought from DGCA on 16.08.2021. Reminder sent to DGCA on 30.09.2021 and 27.10.2021. Application referred to M/o Civil Aviation on 03.12.2021. MoCA informed the Committee in its meeting No. 09/AM22 that the case is under examination with them.
196.	DITYAN SERVICES (OPC) PRIVATE LIMITED HQRXIMLAPPLY 00174706AM22	01.9.21	1 No DRONE UAV AND ITS PARTS AS PER PROFORMA INVOICE	880100 90	32350 24	Comments sought from DoT on 08.09.2021. DoT has informed to follow clarification on import policy of UAS/UAVs/RPAs/ Drone vide their Ministry's letter no. R-11017/05/2017-PP dated 27.09.2019. Comments sought from DGCA on 08.09.2021. Reminder sent to DGCA on 08.11.2021. Application referred to M/o Civil Aviation on 03.12.2021. MoCA informed the Committee in its meeting No. 09/AM22 that the case is under examination with them.
197.	ICOMM TELE LIMITED, HYDERABAD HQRXIMLAPPLY 00176568AM22	02.9.21	1 Set Radar apparatus	852610 00	27770 60.8	Comments sought from DoT on 09.09.2021. DoT vide letter dated 24.09.2021 has requested the firm to obtain an import license / Clearance from the concerned RLO of WPC Wing. DL issued to the firm on 29.09.2021. Reminder sent to the firm on 29.10.2021. Comments sought from DGCA on 09.09.2021. Reminder sent to DGCA on 30.09.2021 and 27.10.2021. Application referred to M/o Civil Aviation on 03.12.2021. MoCA informed the Committee in its meeting No. 09/AM22 that

						the case is under examination with them.
198.	INDIAN INSTITUTE OF TECHNOLOGY KANPUR, KANPUR HQRXIMLAPPLY 00227993AM22	27.10.21	4 sets Radar Apparatus (ARS 430 RDI Prototype Long Range Radar sensor sample 77 GHz with output of RDI data over BR- Ethernet)	852610 00	12015 00	Comments sought from DoT on 05.11.2021. Application referred to DoT again on 19.01.2022. Comments sought from DGCA on 05.11.2021. Application referred to M/o Civil Aviation on 03.12.2021. MoCA informed the Committee in its meeting No. 09/AM22 that the case is under examination with them.
199.	CATERPILLAR INDIA ENGINEERING SOLUTIONS PRIVATE LIMITED, CHENNAI HQRXIMLAPPLY 00278133AM22	7.12.2021	24 nos. 10 nos. of B7 77GHz Radar and 14 nos. of Receptacle	852610 00	46824 4.77	Comments sought from DoT on 20.12.2021. DoT vide letter dated 27.12.2021 has informed that the firm needs to obtain ETA certificate followed by import license/clearance for the proposed imported products from the concerned Regional Licensing Office (RLO) of the WPC Wing. DL issued to the firm on 30.12.21. Comments sought from M/o Civil Aviation on 20.12.2021. MoCA informed the Committee in its meeting No. 09/AM22 that the case is under examination with them.
200.	DSE TECHNOLOGIES PRIVATE LIMITED,	24.12.21	4 nos. Vehicle Antenna 100-	852910 12	22030 2.4	Recommended by DoT vide letter dated 04.01.2022.

From

	BHOPAL HQRXIMLAPPLY 00298452AM22		520 MHz			Comments sought from M/o Civil Aviation on 31.12.2021. MoCA informed the Committee in its meeting No. 09/AM22 that the case is under examination with them.
Part 17	M/o Civil Aviation					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Status
201.	Helicopter Engines MRO Private Limited, Bangalore. 01/53/8/E/ AM20/H-14/IC [052100850325AM 20]	14.08.19	34 Nos. Special Tools for repair activity of artouste helicopter engine	732690 99 750890 90 841191 00	64.8	Comments sought from DGCA on 19.08.2019. DGCA vide e-mail dated 21.01.20 informed the firm that Quality Manager of CAR 145 is authorized to request DGFT for import of tools required for maintenance.Reminder sent to DGCA on 04.10.2021. DGCA vide email dated 22.10.2021 has informed that the applicant may be not be a DGCA approved organization to import such items. Therefore, applicant may be advised to approach to DGCA for NOC prior import permission. DL issued to the firm on 25.10.2021. Reminder sent to the firm on 24.11.2021.
202.	Ruthra Moorthy, Chennai 01/53/8/E/ AM20/R-53/IC [042100850733AM 20]	02.01.20	1 No. Eachine mini drone, 2.4ghz fulfills rules of WPC wing and DGCA	950300 90	.02	Comments sought from DGCA on 10.01.2020. Reminders sent to DGCA vide email dated 17.09.2020 and 03.11.2020. DGCA vide email dated 05.11.2020 has sought some information from the firm. Reminders sent to firm on 09.03.2021, 04.08.2021, 30.09.2021 and 30.10.2021.

203.	Praphulla Raj Singh., Telangana 01/53/8/55314/AM 21/P-75/IC [052100850848AM 21]	10.03.21	1 Nos Aircraft	880220 00	82320 00.00	Comments sought from DGCA on 15.03.2021. Reminders sent to DGCA on 04.08.2021, 30.09.2021, 27.10.2021 and 08.11.2021. Application referred to M/o Civil Aviation on 03.12.2021.
204.	S S Trading Corporation, Delhi HQRXIMLAPPLY 00029417AM22	29.04.21	32000 Nos 350g Meteorological balloons	880100 20	95.03, 520.0 0	Recommended by Indian Meteorological Department vide email dated 17.05.2021. Comments sought from DGCA on 05.05.2021. Reminder sent to DGCA on 19.07.2021, 30.09.2021, 27.10.2021 and 08.11.2021. Application referred to M/o Civil Aviation on 03.12.2021. MoCA informed the Committee in its meeting No. 09/AM22 that the case is under examination with them.
205.	NILSAN NISHOTECH SYSTEM PRIVATE LIMITED HQRXIMLAPPLY 00140809AM22	16.7.21	6000 MT SS TUBE welded – S31603	880100 90	46787 67	Comments sought from DGCA on 20.07.2021. Reminders sent to DGCA on 04.08.2021, 30.09.2021, 27.10.2021 and 08.11.2021. Application referred to M/o Civil Aviation on 03.12.2021.
206.	HORIZON MANUFACTURING PRIVATE LIMITED, MUMBAI HQRXIMLAPPLY 00185745AM22	16.9.21	10000 nos. Model Remotely Piloted Aircraft System. Below 25 kgs weight.	880220 00	40000 000	The Committee noted that the import of the given item for Trading Purposes is not permitted. Therefore, the Committee decided to reject the case.

207.	SATYAJIT PATNAIK, HQRXIMLAPPLY 00227605AM22	27.10.20 21	1 no. Micro Drone	880100 90	74890 .4	Comments sought from DGCA on 05.11.2021. The Committee decided to seek details regarding import from the firm. DL issued to the firm on 30.11.2021.
208.	AERIAL DROBOTICS PRIVATE LIMITED, TAMIL NADU HQRXIMLAPPLY 00287018AM22	15.12.20 21	195 nos. EFT PROTOTYPE DRONE SPARES	880100 90	57460	Comments sought from M/o Civil Aviation on 21.21.2021.
209.	SIGMA MICROSYSTEMS PRIVATE LIMITED, TELANGANA HQRXIMLAPPLY 00280434AM22	9.12.202 1	2 sets GROUND AND AIR DETECTION SURVEILLANCE RADAR WITH STANDARD ACCESSORIES	854370 91	23940 000	Comments sought from M/o Civil Aviation, MHA and DDP on 17.21.2021.
210.	ANRA TECHNOLOGIES PRIVATE LIMITED	03.01.22	1 No Unmanned Aerial Vehicle (Small Category)	880220 00	4,62,9 00.00	Comments sought from M/o Civil Aviation on 05.01.2022.

	HQRXIMLAPPLY 00306451AM22					
211.	FIBROX 3D PRINTING SOLUTIONS HQRXIMLAPPLY 00306358AM22	03.01.22	1 No DJI Phantom 4 RTK with D-RTK2 mobile base station	880100 90	5,40,0 03.75	M/o Civil Aviation vide email dated 19.01.2022 has decided not to recommend the given application. In view of the above, the Committee decided to Reject the case.
212.	UBIFLY TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY 00306273AM22	03.01.22	20 Nos Prop size: 22"D, 6.6" pitch;Max Thrust110N;Voltage:2 2-25.2V;Current:40- 55A;Speed:2800-4000 RPM	880100 90	3,72,5 46.00	Comments sought from M/o Civil Aviation on 07.01.2022. MoCA informed the Committee in its meeting No. 09/AM22 that the case is under examination with them.
213.	DCM SHRIRAM INDUSTRIES LIMITED HQRXIMLAPPLY 00310074AM22	06.01.22	1 No PROTOTYPE OF ZCQMUAV FORR&DPURPOSEI N INDIANPARTNERD CM	880100 90	77150 0	Comments sought from M/o Civil Aviation on 07.01.2022. MoCA informed the Committee in its meeting No. 09/AM22 that the case is under examination with them.
Part 18	Department of Biotechnology					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Status

214.	MANIPAL ACADEMY OF HIGHER EDUCATION HQRXIMLAPPLY 00032481AM22	04.5.21	1000 Nos Drosophila melanogaster	106900 0	49497 5	Comments sought from D/o Biotechnology on 30.06.2021. D/o Biotechnology vide email dated 23.08.2021 has informed that the applicant need to submit the minutes of the IBSC meeting (not more than 1 year old) wherein the proposal for import of other 597 lines (1000-403) of D.melanogaster has been deliberated and approved and duly signed by all the IBSC members.MTA/ Quotation invoice/ consent letter from HHMI, Janelia campus, USA for procurement of other 597 Drosophila lines (or a total of 1000 lines) should be provided. DL issued to the firm on 26.08.2021. Reminder sent to the firm on 25.09.2021.
215.	MANIPAL ACADEMY OF HIGHER EDUCATION HQRXIMLAPPLY 00143010AM22	20.7.21	1000 Nos Transgenic fruit fly lines(Drosophila Melanogaster from Bloomington Drosophila Stock Center (BDSC) USA	106900 0	47502 0	Comments sought from D/o Biotechnology on 20.07.2021. D/o Biotechnology vide email dated 23.08.2021 has informed that the applicant needs to submit minutes of IBSC meeting wherein Risk category, no. of lines, quantity as well as Resource Centre for import has been clearly defined for the proposal, deliberated, approved and duly signed by all the members. DL issued to the firm on 26.08.2021. Reminder sent to the firm on 25.09.2021.
216.	TATA INSTITUTE OF FUNDAMENTAL RESEARCH, BANGALORE HQRXIMLAPPLY 00153699AM22	04.8.21	5000 VIALS Drosophila melanogaster flies stocks	106900 0	19214 56	Comments sought from D /o Biotechnology on 05.08.2021. D/o Biotechnology vide email dated 29.08.2021 informed that the submitted IBSC certificate states the approval for only 2700 lines, whereas applicant is seeking permission for import of 5000 lines. Hence applicant is requested to provide clarification regarding the discrepancy in number of Drosophila lines to be imported. DL issued to the firm on 31.08.2021. Reminder sent to the firm on 30.09.2021.

217.	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH, DELHI HQRXIMLAPPLY 00203205AM22	5.10.2021	512 vials Drosophila Melanogaster Flies	1069000	184214.4	Comments sought from D/o Biotechnology on 7.10.2021. D/o Biotechnology informed the EFC in its meeting No. 06/AM22 dated 26.10.2021 that the institute is required to submit the latest IBSC approval on the import. DL issued to the firm on 27.10.2021. Reminder sent to the firm on 26.11.2021.
Part 19	D/o Food & PD					
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Status
218.	Andante Foods LLP, Bangalore 01/53/8/53907/AM 21/A-23/IC [072100850182AM 21]	06.08.20	(i) 86320 litres Used Vinegar (128,960 litres as revised by firm vide email dt.18.08.2020) (ii) 457 Nos. Empty Barrels (686 pieces as revised by firm vide email dt.18.08.2020)	22090090 39233090	5.26360 (7.860 56.67 as revise d by firm vide email dt.18.08.2020)	Comments sought from D/o Food & PD on 29.10.2020. Reminders sent to D/o Food & PD vide emails dated 02.11.2020, 29.12.2020, 09.03.2021, 04.08.2021, 30.09.2021 and 27.10.2021.

From

Part 20	MSME					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Status
219.	JELL PHARMACEUTICALS PVT. LTD., MUMBAI HQRXIMLAPPLY 00202206AM22	4.10.2021	200000 Kgs NATURAL INCENSE STICK IN VARIOUS SIZE (UNPERFUMED)	33074100	13392000	MSME vide OM dated 27.12.2021 has informed that the item can be procured locally. Hence, import may not be permitted. The Committee decided to Reject the case on the basis of comments received from MSME.
220.	KAMATH TRADING HOUSE, GUJARAT HQRXIMLAPPLY 00213158AM22	15.10.2021	80 MT INCENSE POWDER	33074100	414836	MSME vide OM dated 27.12.2021 has informed that the item can be procured locally. Hence, import may not be permitted. The Committee decided to Reject the case on the basis of comments received from MSME.
Part 21	Department of Agriculture, Cooperation and Farmers' Welfare					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Status
221.	ArceliAgribiz Pvt. Ltd., Ahmedabad 01/53/8/E/AM20/A-80/IC	15.10.19	100 Kgs Industrial Hemp Seeds, used for growing fiber	12079990	1.00000	Comments sought from D/o A,C&FW on 18.10.2019. Reminders sent to D/o A,C&FW vide emails dated 17.08.2020, 05.09.2020, 02.11.2020, 09.03.2021, 21.06.2021, 04.08.2021 and 27.10.2021.

	[032100850409AM 20]					
222.	NikunjMalaviya, Surat 01/53/8/53685/AM 21/N-7/IC [522100850007AM 21]	24.06.20	3000 MTs. UnflavouredSupari Betel Nut Productfrom Vietnam.	210690 30	2.513 00	The Committee noted that the import of the item for Trading Purposes is not permitted. Therefore, the Committee decided to reject the case.
223.	Indus Biotech Pvt. Ltd. Pune, Maharashtra 01/53/8/54640/AM 21/I-29/IC [052100850576AM 21]	19.12.20	5000 Kg. Grape Seeds Dried	121190 19	41360 0	Comments sought from D/o A,C&FW on 21.12.2020. Reminders sent to D/o A,C&FW vide emails dated 22.01.2021, 09.03.2021, 02.06.2021, 21.06.2021, 04.08.2021 and 27.10.2021.
224.	MeetaAgricorn Private Limited., Maharashtra 01/53/8/54339/AM 21/M-69/IC [032100850415AM 21]	16.10.20	100 kgsMaize Corn Seeds	100510 00	10000 0.00	The Committee noted that the import of the given item for Trading Purposes is not permitted. Therefore, the Committee decided to reject the case.
225.	WIZARD INTERNATIONA L HQRXIMLAPPLY 00113913AM22	14.6.21	12000 KGs Roots and Rhizomes :- --- Agarwood	121190 80	79866 0000. 000	The Committee noted that the import of the given item for Trading Purposes is not permitted. Therefore, the Committee decided to reject the case.
226.	HERBAVEDA OVERSEAS	25.5.21	48 MT Costus-Root	121190	10000 0	Comments sought from D/o A,C&FW on 19.06.2021.

	HQRXIMLAPPLY 00101452AM22			46		The firm has been requested to submit supporting documents to their application vide email dated 19.06.2021. Reminders sent to the firm vide email dated 13.07.2021, 19.07.2021, 27.10.2021, 26.11.2021. Committee decided to issue a final reminder to the applicant.
227.	NATURE AQUA DESIGN HQRXIMLAPPLY 00044969AM22	18.5.21	20000 nos. Others	601209 0	20000 0	The Committee noted that the import of the given item for Trading Purposes is not permitted. Therefore, the Committee decided to reject the case.
228.	TERRA CHEMICALS CO., HYDERABAD HQRXIMLAPPLY 00158344AM22	9.8.21	400 gms VEGETABLE SEEDS	120991 90	64	Comments sought from D/o A,C&FW on 11.08.2021. Reminder sent to D/o A,C&FW on 23.09.2021.
229.	KUBOTA AGRICULTURAL MACHINERY INDIA PRIVATE LIMITED HQRXIMLAPPLY 00173800AM22	30.8.21	50 Nos Rotary tiller	843280 20	79621 76	Comments sought from D/o A,C&FW on 08.09.2021. Reminder sent to D/o A,C&FW on 23.09.2021. Firm vide email dated 28.09.2021 has informed that they had intended to apply for import of Parts / Components under HS Code 84329090. DL issued to the firm to make required amendment in their application on 29.09.2021. Reminder sent to the firm on 29.10.2021.
230.	MAHESH SA HQRXIMLAPPLY 00187662AM22	18.9.21	400 MT GINGER FRESH	091011 10	48,00, 000	The Committee noted that the import of the item for Trading Purposes is not permitted. Therefore, the Committee decided to reject the case.

231.	BTL EPC LIMITED, KOLKATA HQRXIMLAPPLY 00257310AM22	18.11.21	4357 nos. POWER / ROTARY TILLERS and PARTS/SPARES/CO MPONENTS OF POWER / ROTARY TILLER	843290 90	22217 650	Comments sought from D/o A, C&FW on 22.11.2021.
232.	SANTO LABS, HYDERABAD HQRXIMLAPPLY 00256948AM22	18.11.20 21	1 no. Rotary tiller	843290 90	97146 .13	Comments sought from D/o A, C&FW on 22.11.2021.
233.	ANIL KUMAR SAH, ALIPURDUAR HQRXIMLAPPLY 00257936AM22	18.11.20 21	200000 kgs. BHUTANESE ORIGIN FRESH GINGER	701900 0	20225 00	The Committee noted that the import of the item for Trading Purposes is not permitted. Therefore, the Committee decided to reject the case.
234.	GREAVES COTTON LIMITED, MAHARASHTRA HQRXIMLAPPLY 00291294AM22	20.12.20 21	146 nos. / 1 set 146 nos. of POWER TILLER and 1 set of POWER TILLER COMPONENTS AND PARTS	843280 20 / 843290 90	16500 000	Comments sought from D/o AC&FW on 22.12.2021.

Part 22	M/o Textiles					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Status
235.	SHARAL PULP & BOARDS, NAMAKKAL DIST, TN HQRXIMLAPPLY 00102373AM22	28.5.21	5000 Nos SYNTHETIC MIXED COTTON RAGS IN MUTILATED FORM	631090 90	38500 000	Comments sought from M/o Textiles on 24.06.2021. Reminders sent to D/o Textiles vide emails dated 09.09.2021 and 22.09.2021.
236.	LAKSHMI GUNNY STORE, KERALA HQRXIMLAPPLY 00201064AM22	2.10.2021	28000 nos. Jute sacking bags	630510 40,	61600 0	The Committee noted that the import of the item for Trading Purposes is not permitted. Therefore, the Committee decided to reject the case.
Part 23	AERB					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Status

237.	Osaw Industrial Products Pvt Ltd, Ambala Haryana 01/53/8/54591/AM 21/O-7/IC [332100850012AM 21]	09.12.20	2.000- SET RSS5EU- Radioisotope(NRC/IAEA/EU Exempt Quantity Material	284440 00	47507 6	Comments sought from AERB on 16.12.2020. Reminder sent to AERB vide email dated 09.03.2021. Application referred to AERB again vide email dated 02.08.2021. AERB vide email dated 04.08.2021 has sought some information from the firm. Reminder issued to the firm vide DL dated 23.09.2021.
Part 24	PESO					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
238.	PREMIER EXPLOSIVES LIMITED, TELANGANA HQRXIMLAPPLY 00285742AM22	14.12.20 21	975 nos. Fuses, Detonating	360300 20	33,79, 180.3 3	Comments received from PESO vide letter dated 28.12.2021. The Committee decided to examine the case on file.
239.	BAKER HUGHES SINGAPORE PTE, MUMBAI HQRXIMLAPPLY 00287679AM22	15.12.20 21	7520 nos. A1001070604, CHARGE ASSEMBLY 3324 PREDATOR XP HMX 1.4D UN 0440 CHARGES SHAPED	360200 90	88077 06.5	Comments received from PESO vide letter dated 28.12.2021. The Committee decided to examine the case on file.
240.	BAKER HUGHES SINGAPORE PTE,	17.12.20 21	18105 (Nos./ Inches/Feets)	360200 90	27883 804	Comments received from PESO vide letter dated 28.12.2021.

From

	MUMBAI HQRXIMLAPPLY 00288880AM22		EXPLOSIVES			The Committee decided to examine the case on file.
241.	HLS ASIA LIMITED, NEW DELHI HQRXIMLAPPLY 00292202AM22	20.12.20 21	90524 (Nos./ Inches/Feets) EXPLOSIVES	360200 90	19653 8749	Comments received from PESO vide letter dated 29.12.2021. The Committee decided to examine the case on file.
242.	FOCUS ENERGY LIMITED, NEW DELHI HQRXIMLAPPLY 00291283AM22	20.12.21	3000 nos. and 305 meters EXPLOSIVES	930690 00	40270 89.3	Comments sought from PESO on 21.12.2021. PESO vide letter dated 29.12.2021 has sought some documents from the firm.
Part 25	MoEF&CC (SU Division)					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Status
243.	SIDDHESH TIMBERS, MAHARASHTRA HQRXIMLAPPLY 00185458AM22	16.09.21	500 CUBIC METER (CBM) Sandalwood Rough logs	440399 22	15159 750	Comments sought from MoEF&CC(SU Divn) on 21.09.2021. MoEF (SU Div) vide OM dated 29.09.2021 had sought some information from the firm. Reply from the firm referred to MoEF (SU Div) vide email dated 14.10.2021. MoEF (SU Div) vide OM dated 02.11.2021 has sought some documents from the firm. The reply from the firm referred to MoEF&CC (SU Div) vide email dated 30.11.2021. MoEF&CC (SU Division) vide OM dated 13.12.2021 has sought

						some clarification.
244.	ANJUM AROMATICS, BANGALORE HQRXIMLAPPLY 00196188AM22	28.9.2021	10,000 Kgs INDONESIAN SANDALWOOD (SANTALUM ALBUM)	44039922	744000	Comments sought from MoEF&CC(SU Divn) on 12.10.2021. MoEF (SU Div) vide OM dated 29.10.2021 had sought some information from the firm. Reply from the firm referred to MoEF&CC (SU Division) on 09.11.2021. MoEF&CC (SU Division) vide OM dated 02.12.2021 has sought comments from Development Commissioner, Indore, SEZ.
Part 26	D/o C&PC					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
245.	ALKYL AMINES CHEMICALS LIMITED [Patalganga Plant] HQRXIMLAPPLY 00186212AM22		6750 MT DENATURED ETHYL ALCOHOL (ETHANOL)	22072000	46,17,25,312.50	Recommended by D/o C&PC vide email dated 17.01.2022 for import of 4453 MT of Denatured Ethyl Alcohol for calendar year 2022. The Committee decided to Approve the case for import of 4453 MT of Denatured Ethyl Alcohol for calendar year 2022 subject to conditions mentioned in the C&PC email dated 17.01.2022.
246.	V K PLASTICS, KERALA HQRXIMLAPPLY 00170851AM22	23.8.21	2 Nos WASTE PARINGS AND SCRAP OF POLYMERS OF STYRENE	39151000	1000000	Comments sought from C&PC and MoEF (HSMD) on 10.09.2021. D/o C&PC vide email dated 29.10.2021 has sought comments from MoEF (HSMD). Reminder sent to MoEF (HSMD) by C&PC vide email dated 06.12.2021. MoEF&CC (HSMD) vide email dated 15.12.2021 has sought some information from the firm.

						The Committee decided to send a reminder to the firm.
247.	KKALPANA INDUSTRIES (INDIA) LIMITED, KOLKATA HQRXIMLAPPLY 00189472AM22	21.9.2021	30000 MT PMMA Compound Waste/Scrap & Polyethylene Compound Waste/Scrap	391590 30/391 51000	15973 20000	Comments sought from C&PC and MoEF (HSMD) on 24.09.2021. D/o C&PC vide email dated 29.10.2021 has sought comments from MoEF (HSMD). Reminder sent to MoEF (HSMD) by C&PC vide email dated 06.12.2021. MoEF&CC (HSMD) vide email dated 15.12.2021 has sought some information from the firm. The Committee decided to send a reminder to the firm.
248.	BALAJI AMINES LIMITED, SOLAPUR HQRXIMLAPPLY 00239962AM22	2.11.2021	25000 MT DENATURED ETHYL ALCOHOL	220720 00	1,43,8 3,00,0 00.00	Comments sought from C&PC on 03.11.2021. C&PC vide email dated 03.11.2021 has sought some information from the firm. The firm replied vide email dated 12.11.2021. C&PC vide email dated 22.11.2021 has sought some information from the firm. The firm replied directly to D/o C&PC vide email dated 23.11.2021. C&PC informed the Committee in its meeting no. 09/AM22 that the case is under examination with them.

249.	CHIRAG ENTERPRISE HQRXIMLAPPLY 00246483AM22	09.11.21	3000.0 MT DENATURED ETHYL ALCOHOL	220720 00	15,95, 79,60 0.00	Recommended by D/o C&PC vide email dated 17.01.2022 for import of 1666 MT of Denatured Ethyl Alcohol for calendar year 2022. The Committee decided to Approve the case for import of 1666 MT of Denatured Ethyl Alcohol for calendar year 2022 subject to conditions mentioned in the C&PC email dated 17.01.2022.
250.	SOVISY SOLUTIONS HQRXIMLAPPLY 00249920AM22	12.11.21	1127 Nos PANEL MADE OUT OF UNSATURATED POLYESTER RESIN USED FOR MAKING OF WATER STORAGE TANK	392510 00	9,87,4 38.50	The Committee noted that the import of given item for Trading Purpose is not permitted. Therefore the Committee decided to Reject the case.
251.	YELLOWSTONE CHEMICALS PRIVATE LIMITED, MUMBAI HQRXIMLAPPLY 00255346AM22	9.11.2021	30000 MT DENATURED ETHYL ALCOHOL	220720 00	1,81,3 2,00,0 00.00	Comments sought from C&PC on 18.11.2021. C&PC vide email dated 06.12.2021 has sought some information from the firm. The firm replied vide email dated 23.12.2021. C&PC vide email dated 14.01.2022 has sought some information / documents from the firm. The Committee decided to send a reminder to the firm.
252.	IOL CHEMICALS AND PHARMACEUTICALS LIMITED, LUDHIANA HQRXIMLAPPLY 00224796AM22	29.10.2021	80000 MT DENATURED ETHYL ALCOHOL	220720 0	5,16,8 0,00,0 00.00	Recommended by D/o C&PC vide email dated 17.01.2022 for import of 52430 MT Denatured Ethyl Alcohol for FY2022-23. The Committee decided to Approve the case for import of 52430 MT Denatured Ethyl Alcohol for FY2022-23 subject to conditions mentioned in the C&PC email dated 17.01.2022.

253.	AMNEAL PHARMACEUTIC ALS PRIVATE LIMITED HQRXIMLAPPLY 00274660AM22	03.12.21	1353.52 Kgs Specially Denatured Alcohol 23A 190PROOF	220720 00	3,53,0 27.83	Recommended by D/o C&PC vide email dated 17.01.2022 for import of 1.353 MT of denatured ethyl alcohol for calendar year 2022. The Committee decided to Approve the case for import of 1.353 MT of denatured ethyl alcohol for calendar year 2022 subject to conditions mentioned in the C&PC email dated 17.01.2022.
254.	SHK CHEMTECH INDUSTRIES LLP, OSMANABAD, MAHARASHTRA HQRXIMLAPPLY 00276303AM22	4.12.2021	20000 MT DENATURED ETHYL ALCOHOL	220720 00	1.232 E+09	Comments sought from C&PC on 07.12.2021. C&PC vide email dated 14.01.2022 has sought some information / documents from the firm. The Committee decided to send a reminder to the firm.
255.	ALCHEMIE FINECHEM PRIVATE LIMITED, MUMBAI HQRXIMLAPPLY 00289109AM22	16.12.2021	7000000 kgs. Ethyl alcohol and other spirits, denatured, of any strength	220720 00	52500 0000	Comments sought from C&PC on 22.12.2021. C&PC vide email dated 14.01.2022 has sought some information / documents from the firm. The firm replied to C&PC directly. C&PC informed the Committee in its meeting no. 09/AM22 that the case is under examination with them.
256.	INDIA GLYCOLS LIMITED, UTTAR PRADESH HQRXIMLAPPLY 00292470AM22	20.12.2021	195000000 kgs Denatured Ethyl Alcohol	220720 00	13,53, 98,25, 000.0 0	Comments sought from C&PC on 22.12.2021. C&PC vide email dated 14.01.2022 has sought some information / documents from the firm. The Committee decided to send a reminder to the firm.

257.	SATYAM PETROCHEMICALS, DIST. SATARA /MS HQRXIMLAPPLY 00293627AM22	22.12.20 21	30000 kgs. Ethyl alcohol and other spirits, denatured, of any strength	220720 00	2.16E +09	Comments sought from C&PC on 23.12.2021. C&PC vide email dated 14.01.2022 has sought some information / documents from the firm. The Committee decided to send a reminder to the firm.
258.	AL AMEER SPRINGS, KERALA HQRXIMLAPPLY 00292690AM22	20.12.20 21	1450 MT FRESH FOAM CUTTINGS OF POLYURETHANE FOAM - A GRADE/ AA GRADE	391590 63	27966 875	Comments sought from DPIIT on 22.12.2021. DPIIT vide OM dated 24.12.2021 informed that they are not concerned with the matter and D/o C&PC may be consulted in the matter. Application referred to D/o C&PC on 11.01.2021. C&PC has referred application to MoEF&CC for their comments on 20.01.2022.
Comments sought from MoEF(HSMD) on 22.12.2021.						
Part 27	Central Pollution Control Board (CPCB)					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
259.	RAJ CERAMICS PROP. RAJ REFRACTORIES PRIVATE LIMITED	07.05.21	1500 MT Aluminum dross	262040 10	68535 00	CPCB in the EFC Meeting No. 08/AM22 have furnished their comments. The Committee decided to request the firm to submit a copy of valid Consent to Operate issued by the State Pollution Control Board. DL

	HQRXIMLAPPLY 00034828AM22					issued to the firm on 20.12.2021. Reminder sent to the firm on 04.01.2022. The Committee decided to examine the case on file.
260.	HIRAKUD METALLICS, HQRXIMLAPPLY 00034175AM22	24.04.21	500 MT Aluminum dross	262040 10	90000 00	CPCB in the EFC Meeting No. 08/AM22 have furnished their comments. The Committee decided to request the firm to submit a copy of valid Consent to Operate issued by the State Pollution Control Board. The firm has been requested to submit valid CTO issued by SPCB on 20.12.2021. The Committee decided to examine the case on file.
261.	BAHETI METAL AND FERRO ALLOYS LIMITED, DEHGAM, GUJARAT HQRXIMLAPPLY 00155762AM22	06.08.21	500 MT ALUMINIUM DROSS	262040 10	56550 000	Comments sought from CPCB on 30.09.2021, on the basis of comments received from M/o Mines. CPCB vide email dated 20.01.2022 has informed that comments may be sought from concerned SPCBs/PCCs. The Committee decided to examine the case on file.
262.	MNV METALS PRIVATE LIMITED, NEW DELHI HQRXIMLAPPLY 00206147AM22	07.10.21	4000 MT Aluminum dross	262040 10	29760 0	Comments sought from CPCB on 17.11.2021, on the basis of comments received from M/o Mines. CPCB vide email dated 20.01.2022 has informed that comments may be sought from concerned SPCBs/PCCs. The Committee decided to examine the case on file.

Part 28 MoEF&CC (HSMD)						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
263.	Techno Feeders, Kanpur. 01/53/8/E/ AM20/T-1/IC [052100850005AM 19]	23.03.19	(1) 150000 Quantity Zinc Dross (H S code 79020010) is by product of hot dip 88alvanizing process with minimum Zinc percentage 92. This is refined to produce Zinc metal and alloys. (2) 150000 Quantity Zinc Dross (H S Code 79020010)	79020010	168	Comments sought from MOEF&CC (HSMD) on 12.04.2019. MoEF&CC vide e-mail dated 22.04.19 has informed that M/s.TechnoFeeders, Kanpur has not applied for the NOC in MoEF&CC (HSMD) and requested to communicate them to apply with all relevant documents in MoEF&CC (HSMD). Hence, the firm is to apply for the NOC in MoEF&CC(HSMD). Reminders sent to MoEF&CC (HSMD) on 19.06.2020, 06.10.2020, 30.12.2020 and 09.03.2021 requesting for expediting the comments. MoEF (HSMD) vide email dated 21.06.2021 has sought some clarification and documents from the firm. Reminder issued to the firm vide DL dated 23.09.2021.
264.	Inspec Oils Ltd, Kolkata 01/53/8/E/ AM20/I-42/IC [022100850215AM 20]	09.09.19	120 MTs Used Oil	27101990	27.1	M/o P&NG vide OM No. P-12019(11)/59/2019-Sup(E-34916) dated 24.08.2020 stated that the product under consideration for import is used oil and import of used oils is governed by Notification issued by ministry of Environment, Forests and Climate Change under the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2015 (G.S.R.No.395(E)). In addition to this, they stated that the subject product is used in lubricating oil and lubricating oils having similar or better specifications are being manufactured in India. The Committee also decided to send the application to MOEF&CC(HSMD) for their comments. Accordingly, comments sought from MOEF&CC (HSMD) on

						02.09.2020. Reminder sent to MoEF (HSMD) on 23.09.2021.
265.	Amplus KN One Power Private Limited, Gurugram, Haryana, 01/53/8/54585/AM 21/A-91/IC [052100850558AM 21]	09.12.20	174773.000- TKW International Renewable Energy Certificates (classified under HSN 49070090 by virtue of Circular No. 46/20/2018- GST dated 6 th June 2018)	490700 90	92813 46	Comments sought from MoEF (HSMD) on 24.12.2020 as per MNRE email dated 10.12.2020.Reminders sent to MoEF (HSMD) vide emails dated 09.03.2021 and 23.09.2021. MoEF (HSMD) vide email dated 24.09.2021 has sought some information from the firm. DL issued to the firm on 24.09.2021.
266.	Rubamin Pvt. Ltd., Panchmahal 01/53/8/E/ AM20/R-59/IC [342100850153AM 20]	13.01.20	5000 MTs Zinc Dross	262019 10	8875. 0	The case has been forwarded to MOEF&CC (HSMD) on 16.11.2020 as per M/o Mines OM dated 22.04.2020. Reminders sent to MoEF&CC (HSMD) vide emails dated 29.12.2020, 09.03.2021, 02.06.2021, 09.09.2021 and 23.09.2021. MoEF (HSMD) vide email dated 24.09.2021 has sought some information from the firm. DL issued to the firm on 24.09.2021.
267.	Innovae3d Pvt. Ltd., Maharashtra 01/53/8/E/ AM20/I-50/IC [312100850286AM 20]	18.01.20	50 Kgs Titanium Powder Metal Powder EOS Titanium Ti64	810820 00	17.7	MOEF&CC(HSMD) vide email dated 16.09.2020 informed that the firm needs to apply online with MoEF&CC.Accordingly, the applicant was requested to apply online in MoEF&CC (HSMD) directly. Firm has been requested to confirm the status of their application with MoEF(HSMD) vide DL dated 23.09.2021.
268.	Innovae3d Private Limited, Maharashtra	17.08.20	500 Kgs. Titanium Powder (Metal Powder EOS	810820 00	199.1	The firm has been requested vide email dated 22.09.2020 to apply online to MOEF&CC (HSMD). Link has also been provided to firm.

	01/53/8/53972/AM 21/I-15/IC [312100850278AM 21]		Titanium Ti64)			Firm has been requested to confirm the status of their application with MoEF (HSMD) vide DL dated 23.09.2021.
269.	Sahil Gupta, Haryana 01/53/8/54278/AM 21/S-112/IC [052100850470AM 21]	07.10.20	26631 Kgs Zinc Ash	262019 00	13441 83	Comments sought from MoEF (HSMD) on 09.06.2021 as per M/o Mines OM No. 6/16/2020-M.V. Reminders sent to MoEF (HSMD) vide emails dated 09.09.2021 and 23.09.2021. MoEF (HSMD) vide email dated 24.09.2021 has sought some information from the firm. DL issued to the firm on 24.09.2021.
270.	JL Global Ventures, Gurgaon, Haryana 01/53/8/54292/AM 21/J-13/IC [052100850474AM 21]	09.10.20	(1) 250 Ton SBR Granules 1-4mm (2) 450 Ton SBR Granules 0.8- 2.5mm	400400 000 400400 000	76.7	The Committee noted that the import of the item for Trading Purposes is not permitted. Therefore, the Committee decided to reject the case.
271.	Metallurgical products India Pvt Ltd., Raigad 01/53/8/E/ AM20/M-48/IC [032100850410AM 20]	23.10.19	5000 Kgs Niobium Scrap	811292 00	72.1	Comments sought from DAE on 13.12.2019 followed with reminder dated 17.09.2020.DAE vide letter dated 28.09.2020 informed that license from DAE is not required. Comments sought from MoEF&CC (HSMD) on 03.11.2020.Reminders sent to MoEF&CC (HSMD) vide emails dated 30.12.2020, 09.09.2021 and 23.09.2021. MoEF (HSMD) vide email dated 24.09.2021 has sought some information from the firm. DL issued to the firm on 24.09.2021.

272.	Paninian India Pvt Ltd., Hyderabad 01/53/8/E/ AM20/P-56/IC [092100850087AM20]	21.01.20	1.500 Kgs Ti-64 Metal Powder	810820 0030	.02	The firm has been advised on 06.11.2020 to apply online to MoEF&CC (HSMD) for their comments, as per suggestion of MoEF&CC (HSMD). Reminder issued to the firm vide DL dated 23.09.2021.
273.	OBJECTIFY TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY 00042331AM22	17.5.21	1000 Kgs TITANIUM POWDER (TITANIUM Ti 64)	810830 00	16745 000	The firm has been informed to apply online directly to MoEF&CC (HSMD) vide email dated 24.06.2021. DL issued to the firm on 19.08.2021.
274.	ALL INDIA METAL CORPORATION HQRXIMLAPPLY 00024796AM22	22.4.21	100 Kgs TITANIUM POWDER	810830 00	10000 00	The firm has been informed to apply online directly to MoEF&CC (HSMD) vide email dated 04.07.2021.DL issued to the firm on 19.08.2021. Reminder sent to firm on 18.09.2021.
275.	MERIL HEALTHCARE PRIVATE LIMITED HQRXIMLAPPLY 00046603AM22	20.5.21	950 kgs Titanium Powder 90 to 500 Microns	810820 00	1,08,4 0,524. 00	Recommended by MoEF&CC (HSMD) vide letter dated 07.01.2022. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC letter dated 07.01.2022.
276.	MERIL HEALTHCARE	01.05.21	950 Kgs	810820 00	1,08,4 0,524.	Recommended by MoEF&CC (HSMD) vide letter dated 07.01.2022.

	PRIVATE LIMITED HQRXIMLAPPLY 00031660AM22		Titanium Powder 90 to 500 Microns		00	The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC letter dated 07.01.2022.
277.	TWINBIRD CO HQRXIMLAPPLY 00207333AM22	25.10.21	6 Kgs TITANIUM POWDER	810820 00	1,04,4 66.0	Comments sought from MoEF (HSMD) on 01.12.2021. Comments received from MoEF&CC (HSMD) vide email dated 29.12.2021. Clarification sought from the Indian Institute of Science vide email dated 12.01.2022.
278.	BIO PETRO CLEAN INDIA PRIVATE LIMITED 052100850861AM 21	18.3.21	500 Ltrs Wastewater Sample for Analysis (Non Hazardous Process Water Sample For Lab Study)	382549 00	18750	Comments sought from MoEF (HSMD) on 01.07.2021. MoEF (HSMD) vide email dated 13.07.2021 has sought some information from the firm. MoEF (HSMD) vide email dated 21.09.2021 has informed that the firm needs to directly apply online for further action. DL issued to the firm on 21.09.2021.
279.	SHREEVARI ENERGY SYSTEMS PRIVATE LIMITED HQRXIMLAPPLY 00045867AM22	19.5.21	19764 kgs. U, I or H sections, not further worked than hot-rolled, hot-drawn or extruded of a height of 80 mm o	740400 21	13739 44	Comments sought from MoEF (HSMD) vide email dated 24.08.2021 as per M/o Mines OM dated 23.08.2021. Reminder sent to MoEF (HSMD) on 23.09.2021. MoEF (HSMD) vide email dated 24.09.2021 has sought some information from the firm. DL issued to the firm on 24.09.2021.
280.	RHMB INDIA PRIVATE LIMITED	29.7.21	6000 MT Mill Scale	261900 90	15000 000	The Committee noted that the import of the given item for Trading Purposes is not permitted. Therefore, the Committee decided to reject the case.

From

	HQRXIMLAPPLY 00149941AM22					
281.	SHIVAM HI- TECH STEELS PRIVATE LIMITED HQRXIMLAPPLY 00306711AM22	30.12.21	3800 MT Titanium Scrap	810830 00	1,31,9 2,65,0 00.0	Comments sought from MoEF(HSMD) and M/o Steel on 5.01.2022.
282.	JINDAL STEEL & POWER LIMITED, HISAR HARYANA HQRXIMLAPPLY 00223621AM22	23.10.21	24000 MT Mill Scale	261900 90	13500 0000	For Ex post facto approval.
283.	PURPLE PRODUCTS PRIVATE LIMITED, MAHARASHTRA HQRXIMLAPPLY 00286841AM22	15.12.20 21	5175.00 Kgs Mercury from Japan 3898.50 Kgs Mercury From Thailand	280540 00	33750 548	Prior Informed Consent (PIC) issued by MoEF& CC (HSMD) vide letter dated 09.11.2021 for import of 5175 Kg (150 flasks) mercury from Japan and 3933 kg (114 flasks) of mercury from Thailand. The Committee decided to Approve the case subject to PIC issued by MoEF&CC (HSMD) on 09.11.2021.
284.	ORELIA THE GOLD HQRXIMLAPPLY	20.11.21	32,016.00Kgs SILVER LIQUID	280540 00	13,13, 93,66 4.00	Prior Informed Consent (PIC) issued by MoEF& CC (HSMD) vide letter dated 08.11.2021 for import of 32016 kg (928 flasks) mercury from Peru.

	00259744AM22		MERCURY METAL 99.99% - PURITY			The Committee decided to Approve the case subject to PIC issued by MoEF&CC (HSMD) on 08.11.2021.
285.	PURPLE PRODUCTS PRIVATE LIMITED, MAHARASHTRA HQRXIMLAPPLY 00324260AM22	19.01.22	11074.5 Kgs Mercury From Thailand.	280540 00	43838 408.2 5	Prior Informed Consent (PIC) issued by MoEF& CC (HSMD) vide letter dated 20.01.2022 for import of 7417.5 kg (215 flasks) mercury from Thailand. The Committee decided to Approve the case subject to PIC issued by MoEF&CC (HSMD) on 20.01.2022.
Part 29	MoEF&CC (HSMD) & DPIIT					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
286.	N.B.RUBBER PRIVATE LIMITED HQRXIMLAPPLY 00104186AM22	01.06.21	2000 MT USED TYRES	400400 00	2,00,0 0,000. 00	Comments sought from MoEF HSMD) on 17.06.2021. Comments sought from DPIIT on 17.06.2021. DPIIT vide OM dated 05.07.2021 has sought some information / documents from the firm.Reminder sent to firm vide email dated 02.08.2021. Reply from firm referred to DPIIT vide email dated 03.08.2021. DPIIT vide OM dated 10.08.2021 has sought some information / documents from the firm.Reminder issued to the firm vide DL dated 23.09.2021. The Committee decided to send a reminder to the firm.

From

287.	U V RUBBER INDUSTRIES HQRXIMLAPPLY 00124154AM22	22.6.21	20000 MT USED RUBBER TRYE SCRAP/ TUBES SCRAP	400400 00	45000 000	Comments sought from MoEF (HSMD) on 30.06.2021. Comments sought from DPIIT on 30.06.2021. DPIIT vide OM dated 16.07.2021 has sought some information / documents from the firm. Reply from firm referred to DPIIT vide email dated 02.08.2021. DPIIT vide OM dated 05.08.2021 has sought some documents from the firm. Reply from firm referred to DPIIT vide OM dated 05.08.2021. DPIIT vide OM dated 16.08.2021 has requested the firm to furnish copy of NOC from MoEF&CC for import of Tyres Scrap/Tubes Scrap. Reminders issued to the firm vide DL dated 23.09.2021 and 23.10.2021. The Committee decided to send a reminder to the firm.
288.	SWAMI SAMARTH ENTERPRISES, MAHARASHTRA HQRXIMLAPPLY 00197995AM22	17.9.2021	1000 MT Auto Dry Scrap Battery	854810 20	18850 000	Comments sought from DPIIT on 01.10.2021. Reminder sent to DPIIT on 15.12.2021. DPIIT vide email dated 30.12.2021 has sought some information/documents from the firm. The Committee decided to send a reminder to the firm. Comments sought from MoEF&CC(HSMD) on 01.10.2021. Reminder sent to MoEF (HSMD) on 15.12.2021.

289.	DEEDS OIL PRIVATE LIMITED, NASHIK, MAHARASHTRA HQRXIMLAPPLY 00227212AM22	27.10.21	2000 MT SCRAP TYRE & INNER TUBE	400400 00	83270 00	Comments sought from MoEF(HSMD) on 27.10.2021 MoEF&CC (HSMD) vide letter dated 02.11.2021 has sought some information/ documents from the firm. Reminder sent to the firm on 15.12.2021. The Committee decided to send a reminder to the firm. Comments sought from DPIIT on 27.10.2021 DPIIT vide OM dated 01.11.2021 has sought some information / documents from the firm. Reminder sent to the firm on 01.12.2021. The Committee decided to send a reminder to the firm.
290.	GAYATHREE INDUSTRIES HQRXIMLAPPLY 00249378AM22	11.11.21	3720 MT Used Tyre Scrap	400400 00	28160 400	Recommended by MoEF&CC (HSMD) vide letter dated 04.10.2021. Recommended by DPIIT vide OM dated 31.12.2021 for import of 3720 MT of Used Rubber Tyres Scrap (Multiple –cut/shredded/single-cut) The Committee decided to Approve the case subject to conditions mentioned in the DPIIT OM dated 31.12.2021 and MoEF&CC letter dated 04.10.2021.
291.	KRISHNA EXPORTS HQRXIMLAPPLY	09.11.21	2920.0 MT OLD AND USED TYRES SCRAP IN PRESSED	400400 00	2,21,0 4,400. 0	Recommended by MoEF&CC (HSMD) vide letter dated 07.10.2021. Comments sought from DPIIT on 12.11.2021 DPIIT vide OM dated 22.11.2021 has sought some

	00249273AM22		BALED/ ONE CUT/ MULTICUT/SHRED DEDFORM			information/documents from the firm. The firm replied vide email dated 29.11.2021. DPIIT vide OM dated 06.12.2021 has requested the firm to submit valid CTO from SPCB. The Committee decided to send a reminder to the firm.
292.	KOLEY ENTERPRISES PRIVATE LIMITED, NAVI MUMBAI HQRXIMLAPPLY 00266263AM22	8.11.2021	5000 MT Crumb Rubber 30 Mesh	400400 00	60440 000	Comments sought from MoEF (HSMD) on 30.11.2021. MoEF&CC (HSMD) vide email dated 15.12.2021 informed that they are not concerned with the matter. Comments sought from DPIIT on 30.11.2021. DPIIT vide OM dated 08.12.2021 has sought some information from the firm. Reply from firm referred to DPIIT on 30.12.2021. DPIIT vide OM dated 04.01.2022 has sought some information/documents from the firm. The Committee decided to send a reminder to the firm.
293.	CLASSIC RUBBER, GUJARAT HQRXIMLAPPLY 00267717AM22	27.11.2021	9000 MT USED RUBBER TYRES SCRAP / TUBES SCRAP (Multiple-cuts/ Shredded/press baled)	400400 00	10800 0000	For Ex post facto approval
294.	RAKSHA RECLAMATIONS	21.12.2021	1500 MT USED RUBBER	400400 0	18000 000	Comments sought from MoEF(HSMD) on 23.12.2021

Frens

	, LUDHIANA HQRXIMLAPPLY 00293260AM22		TYRE SCRAP / TUBE SCRAP (Multiple-cuts/ Shredded/press baled)			Comments sought from DPIIT on 23.12.2021. DPIIT vide OM dated 27.12.2021 has sought some information/documents from the firm. The Committee decided to send a reminder to the firm.
295.	VENKATA SIVA SAI INDUSTRIES, TELANGANA HQRXIMLAPPLY 00297448AM22	25.12.20 21	6430 MT USED RUBBER TYRE SCRAP (Multiple-cuts/ Shredded/press baled)	400400 00	48868 000	Recommended by MoEF & CC (HSMD) vide letter dated 12.01.2022. Recommended by DPIIT vide OM dated 19.01.2022 for import of 6430 MT of Used Rubber Tyres Scrap(Multiple-cuts/Shredded/press baled). The Committee decided to Approve the case subject to conditions mentioned in the DPIIT OM dated 19.01.2022 and MoEF&CC (HSMD) letter dated 12.01.2022.
296.	A.P. RUBBER INDUSTRIES, UTTARAKHAND HQRXIMLAPPLY 00299132AM22	27.12.20 21	750 MT USED RUBBER TYRE SCRAP (Multiple-cuts / Shredded/ press baled)	400400 00	76950 00	Recommended by MoEF&CC (HSMD) vide letter dated 22.12.2021. Recommended by DPIIT vide OM dated 05.01.2022 for import of 750 MT of Used Rubber Tyres Scrap (Multiple-cuts/Shredded/press baled). The Committee decided to Approve the case subject to conditions mentioned in the DPIIT OM dated 05.01.2022 and MoEF&CC

From

						(HSMD) letter dated 22.12.2021.
297.	MARKAP RESOURCES PRIVATE LIMITED, DELHI HQRXIMLAPPLY 00300626AM22	29.12.20 21	5190 MT Used rubber tyre scrap butyl tube scrap (Multiple-cuts/ Shredded/press baled)	400400 00	39444 000	Recommended by MoEF&CC (HSMD) vide letter dated 05.01.2022. Recommended by DPIIT vide OM dated 19.01.2022 for import of 5190 MT of Used Rubber Tyres Scrap/ Butyl tubes scrap (Multiple cuts/Shredded/press-baled). The Committee decided to Approve the case subject to conditions mentioned in the DPIIT OM dated 19.01.2022 and MoEF&CC (HSMD) letter dated 05.01.2022.
298.	RUBIX INTERNATIONA L PRIVATE LIMITED HQRXIMLAPPLY 00305760AM22	30.12.21	2200 MT Used Rubber Tyres Scrap / Tubes Scrap (Multiple – Cuts/ Press Baled /Shredded)	400400 00	26400 000	Recommended by MoEF&CC (HSMD) vide letter dated 17.12.2021. Comments sought from DPIIT on 03.01.2022. DPIIT vide OM dated 12.01.22 has sought some information from the firm. The Committee decided to send a reminder to the firm.
299.	WESTERN INDIA OIL COMPANY HQRXIMLAPPLY 00307157AM22	04.01.22	144000 MT OLD/ USED RUBBER TYRE SCRAP (Multiple- cuts/ Shredded/press baled)	400400 00	10929 60000	Recommended by MoEF&CC (HSMD) vide letter dated 01.12.2021. Recommended by DPIIT vide OM dated 19.01.2022 for import of 8300 MT of Old/Used Rubber Tyres Scrap (Multiple cuts/Shredded/press-baled). The Committee decided to Approve the case for import of 8300 MT of Old/Used Rubber Tyres Scrap (Multiple cuts/Shredded/press-baled) subject to conditions mentioned in the

						DPIIT OM dated 19.01.2022 and MoEF&CC (HSMD) letter dated 01.12.2021.
300.	Solvex renewables and green energy private limited HQRXIMLAPPLY 00313064AM22	09.01.22	1760 MT Used rubber Tyres scrap (Multiple-cuts/ Shredded/press baled)	400400 00	1,62,9 4,080. 00	Recommended by MoEF&CC (HSMD) vide letter dated 18.01.2022. Comments sought from DPIIT on 10.01.2022. DPIIT vide OM dated 17.01.2022 has requested the firm to submit NoC from MoEF&CC. NoC received from MoEF&CC referred to DPIIT vide email dated 19.01.2022.
301.	LAKSHMI GANAPATHI INDUSTRIES HQRXIMLAPPLY 00312324AM22	08.01.22	7300 MT USED RUBBER TYRE SCRAP (Multiple-cuts / Shredded/press baled)	400400 00	5,62,1 0,000. 00	Recommended by MoEF&CC (HSMD) vide letter dated 12.01.2022. Recommended by DPIIT vide OM dated 19.01.2022 for import of 7300 MT of Used Rubber Tyres Scrap (Multiple-cuts/Shredded/Press-Baled). The Committee decided to Approve the case subject to conditions mentioned in the DPIIT OM dated 19.01.2022 and MoEF&CC (HSMD) letter dated 12.01.2022.
302.	R.G. INDUSTRIAL	25.04.20 19	9000 MT USED TYRE SCRAP	400400 00	4,21,2 0,000.	Recommended by MoEF&CC (HSMD) vide letter dated 13.12.2021.

	CORPORATION 332100850003AM 20		AND RUBBER TUBE SCRAP (Multiple-cuts/ Shredded/press baled)		0	Comments received from DPIIT vide email dated 09.05.2020. Clarification sought from DPIIT vide email dated 14.01.2022 regarding validity of their comments. DPIIT informed the Committee in its meeting No. 09/AM22 that case is under examination with them.
303.	TRIRUBBER INDIA INC, KHARAGPUR,W B HQRXIMLAPPLY 00152575AM22	30.7.21	2500 MT Waste Rubber Tyres Scrap/ Tubes Scrap (Multiple-cuts /Shredded/press baled)	400400 00	30000 000	Recommended by MoEF (HSMD) vide letter dated 06.01.2022. Recommended by DPIIT vide OM dated 19.01.2022 for import of 2500 MT of Waste rubber tyres scrap/ Tubes Scrap (Multi-cut/ Press Baled/ Shredded) The Committee decided to Approve the case subject to conditions mentioned in the DPIIT OM dated 19.01.2022 and MoEF&CC (HSMD) letter dated 06.01.2022.
Part 30	DPIIT					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Status
304.	RAJ METAL INDUSTRIES	09.04.21	400 MT LEAD SCRAP (ISRI	854810	66240 000	Comments received from MoEF (HSMD) vide letter dated 18.02.2021.

From

	HQRXIMLAPPLY 00008736AM22		CODE RELAY)	10		Comments sought from DPIIT on 09.06.2021. Reminders sent to DPIIT vide emails dated 30.06.2021, 02.08.2021, 31.08.2021, 23.09.2021 and 30.09.2021. DPIIT vide email dated 03.11.2021 has sought some information/ documents from the firm. The firm replied directly to DPIIT vide email dated 10.11.2021. DPIIT vide OM dated 21.12.2021 informed that no further allocation is recommended for the firm in FY2021-22. The Committee decided to Reject the case on the basis of comments received from DPIIT.
305.	BHARAT ELECTRONICS LIMITED HQRXIMLAPPLY 00115953AM22	16.6.21	59 Kgs Silver Paste	710692 90	21,52, 985.0 0	Comments sought from DPIIT on 17.06.2021. DPIIT vide OM dated 22.06.2021 has sought some documents from the firm. Reply from firm referred to DPIIT vide email dated 30.06.2021. DPIIT vide OM dated 08.07.2021 has sought a complete set of the application. Complete application along with documents submitted by the firm referred to DPIIT again vide email dated 22.07.2021. DPIIT vide OM dated 03.08.2021 has sought some information from the firm. DL issued to the firm on 19.08.2021. Firm replied directly to DPIIT vide email dated 28.08.2021. DPIIT vide OM dated 20.09.2021 has sought some documents from the firm. Reply from firm referred to DPIIT vide email dated 13.12.2021. DPIIT informed the Committee in its meeting No. 09/AM22 that

						the case is under examination with them.
306.	BHARAT ELECTRONICS LIMITED HQRXIMLAPPLY 00166396AM22	19.8.21	161 Kgs silver paste	710692 90	10571 128	Comments sought from DPIIT on 08.09.2021. DPIIT vide OM dated 24.09.2021 has sought some information/documents from the firm.DL issued to the firm on 24.09.2021.Reply from the firm referred to DPIIT on 05.10.2021. DPIIT vide OM dated 02.11.2021 has sought some information/ documents from the firm. Reply from the firm referred to DPIIT vide email dated 13.12.2021. DPIIT informed the Committee in its meeting No. 09/AM22 that the case is under examination with them.
307.	JUPITER INTERNATIONA L LIMITED, KOLKATA HQRXIMLAPPLY 00261550AM22	22.11.20 21	1956 kgs. Silver Conductor Paste Rear Side	710692 90	65541 879	Comments sought from DPIIT on 23.11.2021. DPIIT vide OM dated 02.12.2021 has sought some information / documents from the firm.The reply from firm referred to DPIIT vide email dated 10.12.2021. DPIIT informed the Committee in its meeting No. 09/AM22 that the case is under examination with them.
308.	JUPITER SOLAR POWER LIMITED HQRXIMLAPPLY 00259006AM22	19.11.21	452 Kgs Silver Conductor Paste (Rear Side)	710692 90	1,52,3 6,422. 35	Comments sought from DPIIT on 10.12.2021. DPIIT informed the Committee in its meeting No. 09/AM22 that the case is under examination with them.

Frons

309.	CHIDAMBARAM CONFECTIONER Y, TAMIL NADU HQRXIMLAPPLY 00287789AM22	16.12.20 21	150 kgs. The silver powder (silflok) is a food additive used for confectionery purpose	710610 00	85000 00	Comments sought from DPIIT on 22.12.2021. DPIIT vide OM dated 24.12.2021 informed that they are not concerned with the matter and M/o Food Processing Industry may be consulted. The Committee decided to examine the case on file.
310.	HIGH ENERGY BATTERIES (INDIA) LIMITED, CHENNAI HQRXIMLAPPLY 00296997AM22	24.12.20 21	500 kgs. Silver foil Ag 99.99 soft annealed plain in coils 0.0200 x 255 mm	710692 90	43850 000	Comments sought from DPIIT on 27.12.2021. DPIIT vide OM dated 30.12.2021 has sought some information / documents from the firm. Reply from firm referred to DPIIT vide email dated 11.01.2022. DPIIT informed the Committee in its meeting No. 09/AM22 that the case is under examination with them.
311.	KERNEOS INDIA ALUMINATE TECHNOLOGIEP RIVATE LIMITED HQRXIMLAPPLY 00155351AM22	06.08.21	1 No Industrial Gun calibre 8 Gauge Industrial category III d 9000 Nos Magnum Strength 3 ounce lead projectile paper wrap plastic, used to remove obstructions 40ft from th	930390 00 930690 00	55,05, 395.8 4	Comments sought from DHI and DPIIT on 07.01.2022. DHI vide email dated 10.01.2022 informed that they are not concerned with the matter. DPIIT vide OM dated 12.01.2022 has informed that they are not concerned with the matter. The Committee decided to seek details of the equipment to be imported from the firm.

Part 31	Miscellaneous					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
312.	SAI CRUMB RUBBER, TELANGANA HQRXIMLAPPLY 00211069AM22	13.10.21	7750 MT OLD & USED RUBBER TYPRES SCRAP	400400 00	2,34,67,000.00	Comments received from MoEF& CC (HSMD) vide letter dated 05.10.2021. Comments received from DPIIT vide OM dated 28.10.2021 for import of 7750 MT of Old and Used Rubber Tyres scrap (Multiple Cuts/ Shredded/ Single Cut). The Committee decided to direct concerned RA to physically verify the factory premises of the firm.
313.	Baskaran, Shevapet, Salem 01/53/8/54045/AM 21/B-39/IC [042100850569AM 21]	26.08.20	14 Kgs. Semi Finished Products in Silver Wire Round.	710600 00	755012	Comments sought from MeitY and DPIIT on 28.08.2020. DPIIT vide OM No. P-47012/81/2020-TSW dated 15.09.2020 stated that DPIIT is not concerned in the matter. MeitY vide email dated 16.10.2020 stated that the matter does not pertain to them. The firm has been requested on 05.11.2020 to provide the purpose of import and the description of items to be imported. Reminders sent to firm on 29.12.2020, 30.06.2021,22.09.2021 and 22.10.2021.
314.	VibhorWase, Maharashtra	22.01.21	3 VlsFrozen semen,	051199 91	300.00	Comments sought from D/o AH&D on 28.01.2021.

	01/53/8/54833/AM 21/V-46/IC [032100850473AM 21]		other than bovine			DAHD vide email dated 24.05.2021 informed that they haveno comments to offer as the product (Frozen Semen) is related to humans which does not come under the purview of the Department. Comments sought from D/o Health Research and ICMR on 03.08.2021. Reminder sent on 22.09.2021.
315.	Rafael C/O Aero India 2021., Karnataka 01/53/8/54830/AM 21/R-39/IC [072100850292AM 21]	21.01.21	54 NosBEAM + 2.5 1m empty cabinet 2 Nos85` Plasma Screen LG (PART No 809KCWCLF449 & 807KCMRK1683) 6 NosBeam + 0.75 1m empty cabinet 244 NosBeam 2.5mm Panels 2 Nos80` Plasma Screen amsun (PART No 30 Nos0.5m Power Cable 30 Nos0.5m Data Cable 16 Nosrj 45 cable 1m 10 Nospain power cable 6 Nosrj 45 cable 10m 3 NosNova600 (PART No 600144236/5/4) 2 Nos75` Plasma	940389 00 852872 15 940389 00 732690 99 852872 15 854442 99 854442 99 854442 99 854442 99 902300 90 852872 15 852872	73245 75.00	Comments sought from DDP & MOD on 28.01.2021. DDP vide email dated 04.02.2021 informed that items are not covered in DDP's restricted items list, therefore NIL comments are offered in the instant case. The Committee decided to seek clarification from the firm regarding the import item for which application is made. Clarification sought from the firm vide email dated 11.06.2021. Reminders issued to the firm on 22.09.2021 and 22.10.2021. Committee decided to issue a final reminder to the applicant.

			Screen amsung (PART No S0BGZ3SGK801047F 2 &CBGZ3FGK801044 N) 2 Nos32` PLASMA Screen amsung (PART No S6777863 & 6781167) 2 Nos50` Plasma Screen amsung(PART No 2B7V35BM304286A &304288Y) 13 Noshdmi to hdmi cable 3 Nosdvi to dvi cable 6 Nospower cable 2 Nospower extended cable 3 NosVga Cable 1 NosRg blink (PART No 14423231313) 1 Nosroutertp link (PART No 2173190001498) 1 Nossound bar (PART No Sbv175150420182449)	11 852872 12 854442 99 854442 99 854442 99 854442 99 853110 90 851762 90 851829 00 854442 99 820600 90 854442 99 853690 90 847130 90 847160 40		
--	--	--	--	--	--	--

			2 NosMinipl cable 1 Nostoolbox 6 Noshdmi to dvi cable 6 Nospower supplier 1 NosFujitsu PC (PART No B17O900052) 2 NosKey board 8 NosPlasma bracket	830250 00		
316.	SHAHI SPICES HQRXIMLAPPLY 00150388AM22	29.7.21	180 MT Other (POPPY SEED)	120770 90	30537 000	The Committee decided to Close the case and inform the firm that All import contracts for Poppy Seeds shall compulsorily be registered with the Narcotics Commissioner, Gwalior prior to import in accordance with the guidelines issued by the Department of Revenue.
317.	Rajesh Power Services Pvt. Ltd., Ahmedabad. 01/53/8/E/ AM20/R-26/IC [052100850317AM 20]	07.08.19	5 nos. IG 1805 60 I Insulating compound (Parts of Electric Cable Joining Kit)	271020 00	1.46	M/o Power vide OM dated 23.11.2021 informed that it does not have any specific observation on the proposal of the applicant. The Committee decided to seek clarification from the firm regarding the ITC HS Code under which they intend to import.
318.	Upper India Inorganic Industries Ltd, Chandigarh 01/53/8/E/ AM20/U-7/IC	08.01.20	40 MTs Zinc Dross	262019 10	100.0	The case has been forwarded to MOEF&CC (HSMD) on 16.11.2020 as per M/o Mines OM dated 22.04.2020.Reminders sent to MoEF&CC (HSMD) vide emails dated 29.12.2020, 09.03.2021, 09.09.2021 and 23.09.2021. MoEF&CC (HSMD) vide email dated 15.12.2021 informed that the

	[052100850610AM 20]					firm does not require permission from MoEF&CC for import/export. The Committee decided to request the firm to submit a copy of valid Consent to Operate. The firm has submitted CTE issued by Gujarat Pollution Control Board valid till 30.05.2022. The Committee decided to examine the case on file.
319.	CONMECHAUTO CONSULTANTS INDIA PRIVATE LIMITED HQRXIMLAPPLY 00111032AM22	09.6.21	30 Nos MS Coupling, Torin (components of power tiller)	843280 90	14092 7.000	Comments sought from DHI on 15.6.2021. DHI vide UO Note dated 23.06.2021 has informed that the matter does not pertain to DHI. It may pertain to D/o Agriculture and Cooperation. Accordingly, the Committee decided to seek comments from D/o A,C&FW. Comments sought from D/o A,C&FW on 30.06.2021. D/o A,C&FW vide OM dated 04.08.2021 has informed that the item "MS Coupling Torin" is not related to Power Tiller. Accordingly, this Department has no comments to offer. The Committee decided to seek clarification from the firm regarding details of the import item and its usage. DL issued to the firm on 22.09.2021. Reminder sent to the firm on 22.10.2021. The Committee decided to send a reminder to the firm.
320.	EMMANUEL HOSPITAL ASSOCIATION, NEW DELHI	16.8.21	315 Nos Wheel Chairs, Pediatric Wheel Chairs for invalid,	871310 10, 902190 90	24750 0	Comments sought from DHI, MoEF (HSMD) and M/o Health & Family Welfare on 18.08.2021. DHI vide letter dated 26.08.2021 informed that they are not concerned with the matter.

	HQRXIMLAPPLY 00163916AM22		Walkers, Canes, Pair of crutches (old and used)			Reminder sent to MoEF (HSMD) and M/o Health & Family Welfare vide email dated 23.09.2021. MoEF (HSMD) vide email dated 24.09.2021 has sought some information from the firm.DL issued to the firm on 24.09.2021. MoEF&CC (HSMD) vide email dated 27.12.2021 informed that the goods do not fall under HW Rules, 2016 and therefore do not require permission from this ministry.
321.	Electronics Corporation of India Ltd., Hyderabad 01/53/8/51522/AM 21/E-5/IC	16.04.20	4 Nos. Vehicle Mounted EC-SVJEE-1100	852550 40	45087 000	Cabinet Secretariat vide letter No. 11(6)/2017-SS dated 13.03.2020 has requested the State Government, Jharkhand to re-submit the proposal for purchase of 01 portable Jammer model in prescribed 110alvaniz.
322.	BHARAT SECURE AERO SOLUTION PRIVATE LIMITED HQRXIMLAPPLY 00029561AM22	29.4.21	10 Nos Communication jamming equipment	852550 40	37037	Comments sought from Cabinet Secretariat by Post on 09.08.2021. Reminder sent on 01.12.2021.
323.	BHARAT SECURE AERO SOLUTION PRIVATE LIMITED HQRXIMLAPPLY 00028460AM22	29.4.21	10 Nos Other Aerials or Antenna:---For communication jamming equipment	852910 21	37230	Comments sought from Cabinet Secretariat by Post on 23.06.2021. Reminder sent on 01.12.2021.
324.	BHARAT SECURE AERO	15.04.21	18 Nos Communication	852550 40	67847	The firm has been requested to submit supporting documents along with application through email on 22.6.2021, 5.7.2021, 13.7.2021 and

	SOLUTION PRIVATE LIMITED HQRXIMLAPPLY 00019185AM22		jamming equipment			19.7.2021.
325.	VEDANTA LIMITED HQRXIMLAPPLY 00119116AM22	21.06.21	Gold (25 KGS) & Silver (300 KGS)	710812 00 710691 00	13270 0000	The Committee decided that the firm be asked to submit the following documents: (i) NABL Certificate (ii) BIS Certificate (iii) Consent to Operate from SPCB (iv) Utilization Details of previous import license duly certified by Customs Authority, if any. The firm was requested to furnish the above documents vide email dated 16.08.2021. DL issued to the firm on 19.08.2021. Reminder sent to the firm on 18.09.2021. The Committee decided to send a reminder to the firm.
326.	LALITHAA JEWELLERY MART PRIVATE LIMITED HQRXIMLAPPLY 00223759AM22	19.11.21	20 MT GOLD (DORE) BARS	710812 00	84000 00000 0	The Committee examined the documents submitted by the firm and decided to call for the following documents: (i) Utilization details of previous license issued to the firm. (ii) Valid CTO beyond 30.11.2021. DL issued to the firm on 30.11.2021. Reminder sent to the firm on 15.12.2021. The firm has now submitted Consent Order issued by Tamil Nadu Pollution Control Board valid till 31.03.2023. However, they have still not submitted utilization details of previous license.

						The Committee decided to seek utilization details of previous license from the firm.
327.	M D OVERSEAS PRIVATE LIMITED HQRXIMLAPPLY 00274238AM22	03.12.21	20000Kgs RAW GOLD (DORE) BARS PURITY UPTO 95%	71081200	1000000000	The Committee observed that the firm has substantial unutilised quantity in the previous license. The firm is requested to approach after utilization of earlier license.
328.	KHANDWALA FINSTOCK PVT LTD HQRXIMLAPPLY 00276826AM22	04.12.21	10 MT GOLD (DORE) BARS UPTO 95% PURITY	71081200	5350000000	The Committee examined the documents submitted by the firm, and decided to Approve the case for import of 10 MT of Gold Dore Bars (upto 95 % purity) based upon substantial utilization of previous license.
329.	OPUS REFINERY PRIVATE LIMITED, RAIGAD, MAHARASHTRA HQRXIMLAPPLY 00280546AM22	08.12.21	10 MT GOLD (DORE) BARS UPTO 95% PURITY	71081200	5550000000	The Committee examined the documents submitted by the firm, and decided to Approve the case for import of 10 MT of Gold Dore Bars (upto 95 % purity) based upon substantial utilization of previous license.
330.	SOVEREIGN METALS LIMITED HQRXIMLAPPLY 00279051AM22	08.12.21	10 MT GOLD (DORE) BARS PURITY : UPTO 95%	71081200	5600000000	The Committee examined the documents submitted by the firm, and decided to Approve the case for import of 10 MT of Gold Dore Bars (upto 95 % purity) based upon substantial utilization of previous license.
331.	ZAVERI AND COMPANY PRIVATE LIMITED,	23.12.2021	20,000 kgs. GOLD (DORE) BARS PURITY : UPTO 95%	71081200	89,54,33,96,830.50	The Committee decided to call for valid Consent to operate issued by concerned State Pollution Control Board from the firm.

	AHMEDABAD HQRXIMLAPPLY 00295868AM22					
332.	EQUIDEM ENTERPRISE PRIVATE LIMITED, AHMEDABAD HQRXIMLAPPLY 00296611AM22	21.12.21	1 MT GOLD (DORE) BARS PURITY : UPTO 95%	710812 00	5,60,0 0,00,0 00.00	The Committee examined the documents submitted by the firm, and decided to Approve 1 MT of Gold Dore Bar, subject to physical verification of the refinery by the concerned RA.
333.	Altim Metals Private Limited HQRXIMLAPPLY 00318372AM22	14.01.22	10 MT GOLD (DORE) BARS PURITY : UPTO 95%	710812 00	68318 75000 0	The Committee examined the documents submitted by the firm, and decided to Approve the case for import of 10 MT of Gold Dore Bars (upto 95 % purity) based upon substantial utilization of previous license.
334.	MAHAVIR BULLION & REFINERY PRIVATE LIMITED HQRXIMLAPPLY 00318008AM22	13.01.22	2000 Kgs SILVER DORE BARS (Not Exceeding 95% Purity)	710691 00	11350 0000	The Committee decided to call for valid NABL certificate from the firm.
335.	AUGMONT ENTERPRISES PRIVATE LIMITED	12.01.22	15 MT GOLD DORE BARS (UPTO 95 PERCENT PURITY)	710812 00	82500 00000 0	The Committee examined the documents submitted by the firm, and decided to Approve the case for import of 10 MT of Gold Dore Bars (upto 95 % purity) based upon substantial utilization of previous license.

	HQRXIMLAPPLY 00317211AM22					
336.	NATIONAL INDIA BULLION REFINERY HCA HQRXIMLAPPLY 00323432AM22	19.01.22	1 MT GOLD DORE BARS PURITY UP TO 95%	710812 00	4,60,0 0,00,0 00.00	The Committee examined the documents submitted by the firm, and decided to Approve 1 MT of Gold Dore Bar, subject to physical verification of the refinery by the concerned RA.

5. Reference Public Notice 41/2015-20 dated 06.12.2021, the Allocation for import of Melon Seeds from 01.01.2022 till 31.03.2022 was put up before the Committee for ex-post facto approval. The details of the allocation have been uploaded on the DGFT Website.

6. The meeting ended with vote of thanks to the chair.

For